NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-139/2026	02.02.2026	RAVI GUPTA VS MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	29.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-166/2026	06.02.2026	H.S. CREATIONS VS. TRIPTI CREATIONS	TARUN SINGHAL	9999739937	advocatetanusinghal@gmail.com	20.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-174/2026	09.02.2026	ROHITASH SINGH RANA VS. H.N. ENTERPRISES	MUKESH AGGARWAL	9811365575	mukesh_aggarwalx25a@yahoo.co.in	11.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-175/2026	09.02.2026	PUNJAB NATIONAL BANK VS. SANJAY KUMAR	PARAS AGGARWAL	9810600656	Parasaggarwaladv@gmail.com	30.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-179/2026	10.02.2026	HARSH KIRAN TEXTILE PVT. LTD. VS, VALLABH SAREE EMPORIUM	GURMEET AHUJA	9810577633	GURMEETAHUJA@GMAIL.COM	23.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-185/2026	10.02.2026	RAMESH RATHI VS. KRISHAN GUPTA	SHUBHAM VASHISHTH	9312209463	Ashokchhaparia@gmail.com	21.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-251/2026	26.02.2026	POONAM RATHORE VS. AMIT JAIN	MUKESH KUMAR GAUTAM	9312725447	Adv.kiran74@gmail.com	18.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-261/2026	28.02.2026	PRAYAG POLYMERS VS. MANAS RANJAN PRADHAN	ARCHIT SINGHAL	9811156111	legal@sigmalegal.in	24.02.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/150/2026	03.02.2026	M/S PARAS GRAPHICS VS. M/S SUPRA PRINT PACK INDIA PVT LTD & ORS	MUNISH VOHRA	9811427955	munishlaw.vohra@gmail.com	15.01.2026
			306	CS (COMM)	CS (COMM)/163/2026	05.02.2026	ASHOK KUMAR @ ASHOK CHOUDHARY VS. ANIL CHAUDHARY	JOGINDER SUKHIJA	9810315334	jusjuris@gmail.com	12.01.2026
			306	CS (COMM)	CS (COMM)/165/2026	06.02.2026	GAURAV GUPTA VS. M/S J V FILMS	RAKESH CHAND	8076895471	jewarlyarakesh@gmail.com	28.01.2026
			306	CS (COMM)/	CS (COMM)/182/2026	11.02.2026	UNION BANK OF INDIA Vs BIJENDRA SINGH AND ANR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.2.2026
			306	CS (COMM)/	CS (COMM)/201/2026	17.02.2026	VISHAL RANA Vs RAJ KUMAR	KARAN BIR SINGH	9654508456	japsoverses@gmail.com	13.02.2026

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			306	CS (COMM)/	CS (COMM)/203/2026	17.02.2026	BINDIYA MIDHA Vs DIVYANSH MIDHA	SANJAY SHAH	9891111475	office@shahandshah.net	13.02.2026
			306	CS (COMM)/	CS (COMM)/210/2026	18.02.2026	O P GUPTA Vs RAHUL VERMA	VIKAS BHARDWAJ	8750203300	NA	16.02.2026
			306	CS (COMM)/	CS (COMM)/219/2026	20-02-2026	M/S DEV STAINLESS STEEL PVT LTD Vs M/S KDS COMPONENTS	Sagar singh(P),	9999763303	kadianlegalcounsultants@gmail.com	07.02.2026
			306	CS (COMM)/	CS (COMM)/223/2026	21-02-2026	UCO BANK Vs M/S MAGNETIC DEVICES AND ANR	MANOJ KUMAR(P),	9211938138	manojkumaradv81@gmail.com	NA
			306	CS (COMM)/	CS (COMM)/224/2026	21-02-2026	UCO BANK Vs SHANZA RUBAB	MANOJ KUMAR(P),	9211938138	manojkumaradv81@gmail.com	NA
			306	CS (COMM)/	CS (COMM)/225/2026	21-02-2026	AMEETA MAHESHWARI Vs UMA DEVI	Ritwik Parikh(P),	9999320409	ritwikoff@outlook.com	20.02.2026
			306	CS (COMM)/	CS (COMM)/241/2026	24-02-2026	KUNTI SUBBA Vs M/S HIMALYAN OXY ENTERPRISE AND ORS	AKASH MISHRA	9310673258	advocatemishra367@gmail.com	24.11.2025
			306	CS (COMM)/	CS (COMM)/247/2026	25-02-2026	M/S QUED INSIGHT RESEARCH PVT LTD Vs M/S AUM RESEARCH PVT LTD AND ORS	JAG BIHARI CHOUDHARY	9911063692	info@legaldwar.com	20.02.2026
			306	CS (COMM)/	CS (COMM)/260/2026	28-02-2026	MALKANS TRAINING INSTITUTE PVT LTD AND ORS Vs TELEGRAM MESSENGER LLP AND ORS	Mujeeb Ur Rehman(P),	9873485820	nakul.gandhi@nglawchambers.com	23.02.2026

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 146/2026 RECOVERY OF RS. 49,15,681/-	02.02.2026	NITIN KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	28.01.2026 OF RS. 50370
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 155/2026 RECOVERY OF 17,40,248/-	04.02.2026	SAFEART INDUSTRIES PVT. LTD. VS VISHAL	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	23.01.2026 OF RS.19380
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 156/2026 TRADEMARK INFRINGEMENT	04.02.2026	NIKE INNOVATE C.V. VS ASHOK KUMAR	PARMOD KUMAR SINGH	9718209970	aastha@thelegist.com	31.01.2026 OF RS. 7500
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 167/2026 RECOVERY OF RS.	06.02.2026	M/S SIDDHARTH VS M/S R S TEXTILE	A.N. AGGARWAL	9811258052	rsaggarwalana@gmail.com	12.02.2026 OF RS. 1500/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ /2026 RECOVERY OF RS. 32,11,255/-	10.02.2026	TEAMASIA MARKETING PVT. LTD. VS M/S CREATIVE ENTERPRISES	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	30.09.2025 OF RS. 34991
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ /2026 RECOVERY OF RS. 7,18,852.86/-	11.02.2026	UNION BANK OF INDIA VS RAHUL	DEEPA GUPTA	9312292558	advoate.deepa.gupta@gmail.com	09.02.2026 OF RS. 9376/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	**CS/COMM/ 188/2026 TRADEMARK INRINGEMENT**	12.02.2026	ADIDAS AG VS ASHOK KUMAR	AASTHA SHARMA	9718209970	aastha@thelegist.com	10.02.2026 of RS. 7500/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 197/2026 TRADEMARK INFRINGEMENT	17.02.2026	ASK AUTOMOTIVE LIMITED VS ASHOK KUMAR (UNKNOWN)	AASTHA SHARMA	9718209970	aastha@thelegist.com	13.02.2026 OF RS. 7500/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 218/2026 UNDER SECTION 37	20.02.2026	SWASTIK AUDIOLINES PVT. LTD. VS SHREE SAI ENTERPRISE	AMIT RANA	9958574113	advocate.nehagund@gmail.com	27.01.2026 OF RS. 6010/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 231/2026 RECOVERY OF RS. /-	23.02.2026	PRASHANT SHARMA VS ORIENTAL INSURANCE COMPANY LTD.	RAKESH KUMAR	8376945663	NA	20.02.2026 OF RS. 6395/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 232/2026 RECOVERY OF RS. /-	23.02.2026	UNION BANK OF INDIA VS RAJWATI AND ANR.	DEEPA GUPTA	9312292558	advoate.deepa.gupta@gmail.com	20.02.2026 OF RS. 9913/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 256/2026 RECOVERY OF RS.26,82,126 /-	27.02.2026	M/S MLJ INDUSTRIES LTD. VS XIDA TECHNOLOGY PVT. LTD.	RAMA SHARMA	9911855122	RAMASHARMA4597@GMAIL.COM	02.02.2026 OF RS. 28550/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 257/2026 RECOVERY OF RS. /-	27.02.2026	SURESH CHAND JAIN VS TEJBIR SINGH	SANJEEV KUMAR	9868005927	SANJEEV.KUMAR@KNOWLEX.IN	17.02.2026 OF RS. 7380/-
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)140/2026	02.02.2026	DAV COLLEGE TRUST V/S MR DAV INSTITUTES	VIVEK SRIVASTAVA	9210-107-303	THEJURALSOLUTIONS@GMAIL.COM	13.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)153/2026	03.02.2026	UNION BANK OF INDIA V/S MRS. VIMLA AND ORS	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA GUPTA@GMAIL.COM	02.02.2026

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			ROOM NO.304	RECOVERY	CS (COMM)162/2026	05.02.2026	ADIDAS AG V/S ASHOK KUMAR	PRAMOD KUMAR SINGH	9718-209-970	AASTHA@THELEGIST.COM	31.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)161/2026	05.02.2026	ADIDAS AG V/S ASHOK KUMAR	PRAMOD KUMAR SINGH	9718-209-970	AASTHA@THELEGIST.COM	31.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)220/2026	20.02.2026	RAM CHARAN BANSAL CONSTRUCTION PVT LTD V/S DELHI JAL BOARD AND ANOTHER	SHIKHA GOEL	8287-634-805	NA	16.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)222/2026	20.02.2026	ARMY PACKERS V/S J.M.INC	PUSHKAR KANOJIA	7289-866-123	NA	11.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)229/2026	23.02.2026	AMAN AGGARWAL V/S RAJESH KUMAR AGGARWAL	DHARMENDER KR YADAV	9650-508-945	ADVDK.YADAV79@GMAIL.COM	21.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)233/2026	23.02.2026	PANKAJ TIWARI V/S MCD AND ANR	SATYENDER KUMAR	98111-61525	SKSINGH16@gmail.com	16.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)242/2026	24.02.2026	SEEMA KARWA V/S SNC AGENCIES PVT LTD	RACHNA LAL	9868018764	ASHESHLAL@YMAIL.COM	13.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)243/2026	24.02.2026	RUBBER HOSE INDIA LLP V/S MFB GEOTECH PVT LTD	ARJUN SANJAY	9899500164	ARJUNSANAJAY24@GMAIL.COM	18.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)245/2026	24.02.2026	SUNIL KUMAR V/S DEEPIKA	ABHISHEK GUPTA	9718-062-229	THESUITSLAWFURM@GMAIL.COM	18.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)259/2026	26.02.2026	S.V. ENTERPRISES V/S JAI MATA ENGINEERING	STEJ PRATAP	8750116605	TEJPRATAP14@GMAIL.COM	20.02.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/160/2026	04-02-2026	BINDAL SMELTING PVT LTD Vs M/S KRISHNA VISION ENERGY INNOVATION LLP AND OTHERS	AMIT TEWARI(P),	9818180025	ATANDA.ADV@GMAIl.COM	12-01-2026
			305	RECOVERY	CS (COMM)/149/2026	02-02-2026	M/S ENVOGUE FURNISHINGS INDIA PVT LTD Vs M/S LUXRAYS FURNISHING BOUTIQUE PRIVATE LIMITED	Vir Chand Yadav(P),	9811594839	vc.yadav.co@gmail.com	30-01-2026
			305	RECOVERY	CS (COMM)/154/2026	03-02-2026	NIKE INNOVATE CV ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@uniteandunited.com	30-01-2026
			305	RECOVERY	CS (COMM)/159/2026	04-02-2026	UNION BANK OF INDIA Vs PRAHALAD MEENA AND ANOTHER	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	02-02-2026
			305	RECOVERY	CS (COMM)/169/2026	05-02-2026	XXXX Vs XXXX	aastha sharma(P),	9810481016	mail(a)thelegist.com,	30-01-2026

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			305	RECOVERY	CS (COMM)/194/2026	13-02-2026	MS SVARA SALES CORPORATION Vs MS DADHI VALA MANUFACTURES CONSULTANTS PVT LTD	BHOPAL SINGH(P),	981816403?	bsinghkl62@gmail.com	17-11-2025
			305	RECOVERY	CS (COMM)/211/2026	18-02-2026	Dolly Sinha Vs The National Insurance Co Ltd	MUKESH AGGARWAL(P),	9811311360	Nsingh 1908@yahoo.co .in	10-02-2026
			305	RECOVERY	CS (COMM)/196/2026	16-02-2026	Bank of India Vs Vinesh Thakur	Vishwanath prasad Tiwari(P),	89901 82901}	vptiwariadvo ¢atewamatl com	10-02-2026
			305	RECOVERY	CS (COMM)/228/2026	21-02-2026	SAROJ BALA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	12-02-2026
			305	RECOVERY	CS (COMM)/248/2026	25-02-2026	SANJEEV KUMAR GOEL Vs JITENDER	RAMESH KUMAR DAHIYA(P),	:9910991243	: nikhildahiya77@gmail.com	17-02-2026
			305	RECOVERY	CS (COMM)/254/2026	26-02-2026	UNION BANK OF INDIA Vs OMKAR S\O RAJA RAM	KAMALJIT SINGH RANOT(P),	98584378G1	N/A	13-02-2026
			305	RECOVERY	CS (COMM)/263/2026	28-02-2026	M/S MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT LTD Vs IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	ROHIT AGRAWAL(P),	9899886971	info@jkgalawchambers.com;	11-02-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/164/2026	CS (COMM)/164/2026	05-02-2026	PAWAN KUMAR AGGARWAL PROP ANKIT TEXTILES Vs M/S SWARR AND ORS	J P GUPTA(P),	9868597298	mailmejpgupta@gmail.com	03.02.2026
			410	CS (COMM)/172/2026	CS (COMM)/172/2026	09-02-2026	M/S INDIAN FAB Vs MR MO GUFRAN KHAN	Siddhant Banga(P),	9999369931	SIDDHANTBANGA04@GMAIL.COM	19.01.2026
			410	CS (COMM)/180/2026	CS (COMM)/180/2026	11-02-2026	PARAMJEET SINGH Vs SHRI ARVINDER SINGH	Shalabh Gupta(P),	9818681699	shalabh.adv@gmail.com	29.01.2026
			410	CS (COMM)/187/2026	CS (COMM)/187/2026	12-02-2026	PUNJAB NATIONAL BANK Vs SH SURESH KUMAR	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	30.01.2026
			410	CS (COMM)/190/2026	CS (COMM)/190/2026	13-02-2026	NIKE INNOVATE CV Through Its Authorised Representative Ms Sarita Singh Vs ASHOK KUMAR (UNKNOWN)	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	10.02.2026
			410	CS (COMM)/250/2026	CS (COMM)/250/2026	26-02-2026	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD AND ANR Vs AMUL PAINTS INDIA AND ORS	Abhishek Singh(P),	9910291290	advocate@lai-law.com	04.02.2026
			410	CS (COMM)/249/2026	CS (COMM)/249/2026	26-02-2026	ANIL AGGARWAL Vs PRASHANT SOLANKI	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	20.02.2026

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7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	COURT ROOM 302	CIVIL SUIT	EX(COMM) 73/2026	02.02.2026	MOHD IQBAL QURESHI VS MOHD SAJID	M. TARIQ FAROOQI	9811037869	mott2474@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 145/2026	02.02.2026	STATE BANK OF INDIA VS SUBHASH CHAND@ SUBHASH CHAND MAHROLIYA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	30.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 156/2026	06.02.2026	TATA CAPITAL LTD VS BALVINDER SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 168/2026	07.02.2026	TATA CAPITAL LTD VS SURJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 186/2026	11.02.2026	PRAVEEN CHATRATH VS. JITENDER KUMAR &ORS.	MADAN LAL SHARMA	9810693008	Madanlal.ml@gmail.com	10.07.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 189/2026	12.02.2026	NIKE INNOVATE C.V VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	10.02.2026
			COURT ROOM 302	CIVIL SUIT	ARB. A. (COMM) 03/2026	17.02.2026	RAJA HINDUJA VS M/ GAMBIT LEASING & FINANCE PVT. LTD.	MANISH KAPOOR	9250505401	manish.legal@yahoo.com	18.09.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 208/2026	17.02.2026	MAHESH SHARMA VS SHREEJI INDUSTRIES AND TRADING & ANR	ANKIT GUPTA	9540502204	AvestaPartnersllp@gmail.com	03.02.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 113/2026	21.02.2026	UMESH TYAGI VS MCD & ANR	AKHIL RANA	7838798382	Adv.akhilrana@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 197/2026	23.02.2026	HDFC BANK LTD VS DEEPAK	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 240/2026	24.02.2026	VIVEK BANSAL VS VARCHASWA SHARMA	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	15.02.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 122/2026	24.02.2026	M/S V.G. MARKETING PVT LTD VS VIRENDER	ATUL RATHI	9810540219	atulgnrathi@hotmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM) 243/2026	25.02.2026	TATA CAPITAL LTD VS SHREE SANT CONSTRUCTION COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 250/2026	26.02.2026	HDFC BANK LTD VS TEJVEER SINGH DOON	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 251/2026	26.02.2026	HDFC BANK LTD VS RAM PRASAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL

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			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 266/2026	27.02.2026	TATA CAPITAL LTD VS SECURE VINTAGE LOGISTICS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 267/2026	27.02.2026	TATA CAPITAL LIMITED VS SECURE VINTAGE LOGISTICS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 268/2026	27.02.2026	TATA CAPITAL LIMITED VS ATC LOGISTICS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
					OMP(I) COMM 280/2026	28.02.2026	TATA CAPITAL LIMITED VS MS SUNITA SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					EX(COMM) 129/2026	28.02.2026	ANIL KUMAR BANSAL VS VARUN YADAV RASULI	DHEERAJ JAGWANI	9971446999		NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)141/2026	02-02-2026	LOVESH GUPTAVsMunicipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmailc om	14060/- 28-01-2026
			308	RECOVERY	CS (COMM)142/2026	02-02-2026	STATE BANK OF INDIAVsKHUSBOO	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	15325/- 30-01-2026
			308	RECOVERY	CS (COMM)143/2026	02-02-2026	STATE BANK OF INDIAVs AJAY KUMAR	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	19670/- 30-01-2026
			308	RECOVERY	CS (COMM)170/2026	07-02-2026	WEBCLICK DIGITAL PRIVATE LIMITEDVsSHAHANWAZ AHMED	ANKUR SINGHAL	98-11-126091	ankursinghaladvocate@gmail.com	6640/- 05-02-2026
			308	RECOVERY	CS (COMM)171/2026	07-02-2026	MS PAWAN TEXTILESVsMS BHAGWATI SAREE KENDR	GURUSHARAN SING	9999216070	NA	7500/- 04-02-2026
			308	RECOVERY	CS (COMM) 183/2026	11-02-2026	union bank of india Vs KIRA	Deepa Gupta	9312292558	advocate.deepa.gupta@egmail.com	NOT FILED
			308	RECOVERY	CS (COMM) 192/2026	13-02-2026	SAWAN GUPTA Vs RHYTHM BOOK DISTRIBUTORS	VINAY MOHAN SHARMA	98181941670	VINAYSHARMA679@GMAIL.COM	7100/- 10.02.2026
			308	TRADE MARK	CS (COMM) 193/2026	13-02-2026	KRBL LIMITED Vs DIAT AGRO HOLDING PRIVATE LIMITED	Shravan Bansal	01204511311, 01204939659	unitedmark@unitedandunited.com	6700/- 27-02-2026
			308	RECOVERY	CS (COMM) 199/2026	17-02-2026	STATE BANK OF INDIA Vs Rajbir	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	17670/- 14-02-2026
			308	TRADE MARK	CS (COMM) 200/2026	17-02-2026	Punjabi Chaap Corner Private Limited Vs Punjabee Chaap	Virender kumar Puri	9911569395	puries_1@yahoo.co.in	12300/-03-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			308	RECOVERY	CS (COMM)262/2026	28-02-2026	Ms Hoshiyar Singh Suresh Chandra Sarees PvtLtdVsMs Sagar Creatio	Santosh Kumar Jha	9250277 81 8, 9899025078	Email : sk i haassociute(dgtnail. corn	5925/- 25-02-2026
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/157/2026	04-02-2026	Union Bank Of India Vs Kaushalya and Anr	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	02-02-2026
			307	Civil	CS (COMM)/176/2026	09-02-2026	M/s CBS PUBLISHERS AND DISTRIBUTORS PVT LTD Vs ANUJ SOOD Prop of M/s STUDENTS STORE	yogender gautam	9810668042	yogendergautam.legal@gmail.com	22-12-2026
			307	Civil	CS (COMM)/214/2026	19-02-2026	SAROJ BALA (Prop of M/s Balaji Enterprises) Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmail.com	12-02-2026
			307	Civil	CS (COMM)/217/2026	20-02-2026	PANKAJ TIWARI Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh	9811161525	sksinghll6@gmail.com	16-02-2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/195/2026	16-02-2026	PUNJABI-CHAAP CORNER PRIVATE LIMITED Vs PUNJABIS CHAAP CORNER	V K Puri	9911569395	puries_1@yahoo.co.in	03.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/204/2026	17-02-2026	UNION BANK OF INDIA Vs Ashok Kumar	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	09.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/205/2026	17-02-2026	UNION BANK OF INDIA Vs chanderpal through its legal heir	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	09.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/206/2026	17-02-2026	M/s CAXTON PRESS (P) LTD Vs M/s SURE SALES AUTOMATION PRIVATE LIMITED	Mayank Goel	9999340256	mnglawoffice@gmail,com	11.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/215/2026	19-02-2026	DEEPAK MIDHA Vs RAKESH MIDHA	Sanjay Shah	9891111475	adv.sanjayshah@gmail.com	13.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/216/2026	19-02-2026	M/s C B S PUBLISHERS AND DISTRIBUTORS Vs MR ANANT J PATIL	Yogender Gautam	9810668042	yogendergautam.legal@gmail.com	26.09.2025
			COURT ROOM 309	CS (COMM)	CS (COMM)/226/2026	21-02-2026	PUPINDER PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	6811161525	sksingh116@gmail.com	19.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/234/2026	23-02-2026	RAKESH GUPTA Vs BHUPENDER KUMAR SHARMA	Arav Kapoor	9899426326	aravkapoor@outlook.com	18.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/235/2026	23-02-2026	UNION BANK OF INDIA Vs RAJU AND ORS.	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	20.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			COURT ROOM 309	CS (COMM)	CS (COMM)/236/2026	23-02-2026	UNION BANK OF INDIA Vs SUNIL AND ORS.	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	20.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/244/2026	24-02-2026	STATE BANK OF INDIA Vs RAHUL SINGH	Aditya Kr Rout	9999132159	akroutadvocate@gmail.com	17.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/253/2026	26-02-2026	UCO BANK Vs M/s V K TRADERS AND ANR	Manoj Kumar	9211938138	manojkumaradv81@gmail.com	-
			COURT ROOM 309	CS (COMM)	CS (COMM)/221/2026	20-02-2026	M/s RAM CHARAN BANSAL CONSTRUCTION PVT LTD vs Delhi Jal Board	Shikha Goel	8287634805	-	16.02.2026
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	144/2026	31-01-2026	SBI Vs Shivam Gahlot	suchita dixit	8896932838	agnihotrisuchita@gmail.com	02-02-2026
			401	CS (COMM)	147/2026	30-01-2026	KAMAL GUPTA Vs MCD	PANKAJ ROY Kotra			02-02-2026
			401	CS (COMM)	148/26		LOVESH GUPTA Vs MCD	SatyendraKumarSingh	9811161525	sksinghl16@gmail.com	02-02-2026
			401	CS (COMM)	151/26		CHAUDHARY CHEMICAL INDUSTRIES TH. ITS AR KARSAN CHAUDHARY Vs LIVPOWER TECH		7011020428	Email: saurabh.thejurist@gmail.com,	03-02-2026
			401	CS (COMM)	152/26		LEVI STRAUSS AND CO Vs ASHOK KUMAR & ORS	(UNITED & UNITED)	6201970125, 6201970125	E-mail: unitedmark@uniteandunited.com	03-02-2026
			401	CS (COMM)	173/26		M/S Amaira Solutions Vs M/S Spectrum System	(Sneh Vardhan & Pratibha Sinha)	91-11-23753142 +91-9711401792	pratibha.sinha155@gmail.com	09-02-2026
			401	CS (COMM)	191/26		XXXXXXX Vs XXXXXXX	The Legist	011-41720181		13-02-2026
			401	CS (COMM)	202/26		SBI Vs Harbir	suchita dixit	8896932838	agnihotrisuchita@gmail.com	17-02-2026
			401	CS (COMM)	212/26		M/S PNG ASIA Vs Z M TRADERS	SHOBHAM JAIN	9999309222; 8750021607	Email: -Contact@Utkrishthalaw.com ; Website- www.Utkrishthalaw.com	19-02-2026
			401	CS (COMM)	213/2026	17-02-2026	Yogesh Aggarwal v MCD	satyendra kumar singh	9811161525	: email:sksinghl16@gmaiL.com	19-02-2026
			401	CS (COMM)	230/2026		Union Bank of India Vs. Jatin & Ors.	Deepa Gupta	9312292558	, E-mail: advocate.deepa.gupta@gmail.com	23-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			401	CS (COMM)	252/2026		M/s Mahendra Kumar Narendra Kumar & Brothers(MKNK) v M/s R.S Textiles & ors	AMARNATH AGGARWAL	9811258052	rsaggarwalana@gmaiLcom	26-02-2026
			401	CS (COMM)	255/2026		Balaji Enterprises v Colormagix Printopack Pvt. Ltd	SHIVANI AGGARWAL	9818956199		27-02-2026
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/16/2026	16-02-2026	Tata projects Ltd. Vs BHARAT MOTORS LTD.	ADV. RAVI	8527620044	Ravi@rsloadvocate.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/94/202	16-02-2026	Krishan kumar Vs MS Sadhna Media Pvt ltd	RAVINDER KUMAR	9910617978		NA
			COURT ROOM 402	CIVIL SUIT	Misc DJ/130/2026	16-02-2026	Johnson controls (India) pvt. Ltd Vs multitex filtration Engineers Ltd.	RUPESSH TYAGI	9818555542	rupesh@rplegalindia.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/207/2026	17-02-2026	M/s R P Singhal Builders Pvt Ltd Vs Municipal Corporation of Delhi	AMISH KUMAR TRIVEDI	9871441764	rps0087@gmail.com	13.02.2026
			COURT ROOM 402	CIVIL SUIT	Misc DJ/138/2026	18-02-2026	Manshu Arora Vs Ragini Gupta	BHARAT	7678588750	advocatebharat2882@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/110/20	20-02-2026	Unicorn Denmart Ltd Vs Trinity health Associates	GUNJAN KUMAR	9313350568		NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/191/20	21-02-2026	HDFC BANK LTD. Vs FARIDA KAMALUDDIN	ANISH BHOLA	9811452022	Anish bhola17vahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/227/2026	21-02-2026	LAKHAN SINGH PAWAR Vs SAROJ HADKASIA,	SUNNY SACHDEVA		sunnydeva100@gmail.com	16.02.2026
			COURT ROOM 402	CIVIL SUIT	Ex.COMM - Award by Ar	23-02-2026	kotak mahindra prime ltd. Vs NAND KISHORE	SUNNY ARORA	9910574027		NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/237/2026	23-02-2026	Union Bank Of India Vs Sita Ram Dass and others	DEEPA GUPTA	9312292558	Advocatedeepagupta@gmail.com	23.02.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/238/2026	23-02-2026	Vivek Bansal Vs Davendra Kumar Varshney	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	15.02.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/239/2026	23-02-2026	BANK OF BARODA Vs MOHD SAIFI	SHUDHA SHUKLA	9899913203	advShudhashukla@gmail.com	14.01.2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/226/20	24-02-2026	TATA CAPITAL LTD Vs SHYAM SUNDER	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA

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			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/227/26	24-02-2026	TATA CAPITAL LTD. Vs YASH CONSTRUCTION COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/228/26	24-02-2026	TATA CAPITAL LTD Vs CHANDESWAR KUMAR	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/229/26	24-02-2026	TATA CAPITAL LTD Vs POORA RAM CHAUDHARY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/246/2026	25-02-2026	Khushboo Gupta Vs Chokhey Lal Fashion Pvt Ltd	RISHI KUMAR	8527606415	rishiawasthi@yahoo.co.in	17.02.2026
			COURT ROOM 402	CIVIL SUIT	M Ex/216/2026	27-02-2026	A One Machine Components Pvt Ltd Vs Nut House	K.K. MAKHIJA	9810387379		NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/258/2026	27-02-2026	ABC Vs XYZ	SHARWAN KUMAR BANSAL	6201970125	Unitedmark@uniteandunited.com	25.02.2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/261/26	27-02-2026	TATA CAPITAL LTD. Vs SECURE VINTAGE LOGISTICS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/262/26	27-02-2026	TATA CAPITAL LTD Vs UNICORN MOVERS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/263/26	27-02-2026	TATA CAPTIAL LTD Vs VINOD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/281/26	28-02-2026	TATA CAPITAL LTD Vs RAJU MOTORS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/282/26	28-02-2026	TATA CAPITAL LTD Vs SHOKIN ENTERPRISES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/16/2026	16-02-2026	Tata projects Ltd. Vs BHARAT MOTORS LTD.	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/137/2026	09-02-2026	M/S Fincap Financial Corporation Ltd Vs Rohit Chugh and Ors	Mayank Sapre(P),	7292001202	mayanksapre@gmail.com	04-02-2026
				CS	CS (COMM)/147/2026	11-02-2026	M/S BEST ROADWAYS LIMITED Vs KAUSHAL SHARMA PROPRIETOR OF M/S TANISH TEXTILES	Rehana Ahmed(P),	8376927278	inayat513@gmail.com	05-02-2026
				CS	CS (COMM)/150/2026	11-02-2026	M/S CIVILMANTRA CONSAI LIMITED Vs SHARUN SHAJI	ANMOL(P),	8708160182	advocatepriyankah@gmail.com	14-11-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS	CS (COMM)/149/2026	11-02-2026	Amit Kumar Goyal Proprietor of M/s Amit Plastic Vs Charanpaaduka Industries Private Limited	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	09-02-2026
				CS	CS (COMM)/148/2026	11-02-2026	M/S ALUTECH INDUSTRIES Vs PREETI TIWARI PROPRIETOR OF M/S VPAK INTERNATIONAL OLD	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gmail.com	17-12-2025
				CS	CS (COMM)/161/2026	13-02-2026	M/S GANPATI GARTEX PVT LTD Vs M/S JAHANPANAH CLOTHING PVT LTD	SATISH PRAKASH(P),	9873539952	office.suvigyalegal@gmail.com	17-12-2025
				CS	CS (COMM)/173/2026	17-02-2026	BANK OF MAHARASHTRA Vs INDIAN METALS	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@amail.com	12-01-2026
				CS	CS (COMM)/171/2026	17-02-2026	Ms I Shilpi Net Solution P Limited through its AR Director namely Vs M/s Golden Plates Banquets Private Limited	C. Parkash(P),	9810654872	advocateep@gmail.com	05-02-2026
				CS	CS (COMM)/172/2026	17-02-2026	UNION BANK OF INDIA Vs SHALINI SHARMA PROPREITOR OF SHALINI ENTERPRISES	Arun Kumar Shukla(P),	93212400295	connect@snslegal.in	10-02-2026
				CS	CS (COMM)/192/2026	21-02-2026	M/s Lantern Pharmaceuticals Pvt Ltd Vs M/S Dadu Medical Centre Pvt Ltd	indira marla(P),	9810064103	arunbatta@gmail.com	27-01-2026
				CS	CS (COMM)/200/2026	23-02-2026	Sunrise International Vs Prabhunath Pandey Proprietor of M/s Surayansh Enterprises	Aditi singhal(P),	9582253870	advacliti40@gmail.com	13-02-2026
				CS	CS (COMM)/206/2026	26-02-2026	FAST TRANSPORT CARRIER PVT LTD Vs SHREE PARASVANATH OVERSEAS AND ORS	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	25-11-2025
				CS	CS (COMM)/214/2026	27-02-2026	M/s Eltecks India Pvt Ltd Vs MOHD WASEEM M/S NASEER ELECTRIC WORK	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.com	11-02-2026
15	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**WEST**		CS(COMM)	120/2026	02.02.2026	STATE BANK OF INDIA VS. AARIF HUSSAIN	SWEETY SOOD	9811786067	msssoodadvocate@gmail.com	29.01.2026
				CS(COMM)	121/2026	02.02.2026	ACE ELECTRICALS VS. M2 SQUARE INDIA	NAIM JAHAN HEENA	7042446515	adv.afsana16@gmail.com	16.01.2026
				CS(COMM)	134/2026	07.02.2026	CANARA BANK VS. SACHIN SINGH	YUDHISHTER SHARMA	9891251777	303yudhishtersharma@gmail.com	09.12.2025
				CS(COMM)	136/2026	09.02.2026	TECHWOW SYSTEMS PVT LTD VS. MAXTRA TECHNOLOGIES PVT LTD	DALIP MISHRA	9350182381	mishradalip87@gmail.com	02.08.2026
				CS(COMM)	138/2026	10.02.2026	MAITRI ENVIORNMENT SOLUTION PVT LTD VS. SUPER MARCHE 37 TRADERS	SNIGDHA SINGH	8076618483	snigdhasinghssadvocacy2@gmail.com	03.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	140/2026	11.02.2026	MS RASS SALES SYSTEMS INDIA PVT LTD VS. MS ARTECH TRADE LINES	GAURAV MAHAJAN	9811688721	gauravmahajan23@yahoo.co.in	09.02.2026
				CS(COMM)	141/2026	11.02.2026	PARVIOM TECHNOLOGIES PVT LTD VS. PARAS TIEREA APARTMENT OWNERS ASSOCIATION	SHUBHAM	9582225106	shubham@clslegal.in	05.02.2026
				CS(COMM)	151/2026	12.02.2026	VIVEK KAPUR VS. ANIL MEHTA	PARMINDER SINGH	9811210962	psgoindi@gmail.com	11.02.2026
				CS(COMM)	165/2026	17.02.2026	BANK OF BARODA VS. DEVENDER	AKSHAY RAJ	9650501903	advhunnysharma.28@gmail.com	31.01.2026
				CS(COMM)	175/2026	18.02.2026	BANK OF BARODA VS. HIMANSHI	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	11.02.2026
				CS(COMM)	176/2026	18.02.2026	RAKESH KUMAR VS. PARAS ENTERPRISES	KULDEEP SINGH RANA	9810326424		23.09.2025
				CS(COMM)	215/2026	27.02.2026	HAIR MASTERS SALON PVT LTD VS. SHIVANI ARORA	PARAS JAIN	9899907794	jain.paras52@gmail.com	14.02.2026
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**			ExCOMM Award by Arb Comm/20/2026	-02-02-2026	M/s Electraspark Electrical Vs M/S Hager stone international Pvt Ltd	AZHAR ALI(P),			31-01-2026
					Execution (Comm)/54/2026	02-02-2026	SUPER FINE MOULDING Through Its Proprietor Smt Neha Gupta Vs S P TIMBER Through its proprietor Sh Shri Prakash Gupta	SHALU KUMARI(P),			31-01-2026
					CS (COMM)/123/2026	02-02-2026	BANK OF BARODA Vs SURESH	rajnish kumar banyal(P),	9810872353	Not Mentioned	31-01-2026
					CS (COMM)/124/2026	02-02-2026	Ms Alutech Industries Vs Sawan Soni	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gamil.com	31-01-2026
					CS (COMM)/122/2026	02-02-2026	Ms Alutech Industries Vs Ms Shyam Ji Metals	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gamil.com	31-01-2026
					ExCOMM Award by Arb Comm/21/2026	-03-02-2026	Punjab National Bank Vs M/S Bijoria Footwears	Maj Dr Jagdish Chander Vashista(P),			31-01-2026
					Execution (Comm)/58/2026	04-02-2026	Sudhir Gupta Vs Mohita Wadhwa (Manu)	Samya Gupta(P),			03-02-2026
					OMP (I) (COMM)/454/2026	09-02-2026	HDFC BANK LTD Vs AHSAN PARVEJ	ADV. LALIT PANDEY(P),			07-02-2026

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					OMP (I) (COMM)/453/2026	09-02-2026	HDFC BANK LTD Vs ABHISHEK SINGH	ADV. LALIT PANDEY(P),			07-02-2026
					Misc DJ/156/2026	09-02-2026	Saraogi Super Sales Pvt Ltd Vs ASMA KHATOON	VARUN BEDI(P),			07-02-2026
					CS (COMM)/145/2026	11-02-2026	PRACHI INFRA AND ROADS PVT LTD Vs MADHURJYA SAIKIA	Ajay Kumar(P),	9891135775	ajay08071971@gamil.com	10-02-2026
					CS (COMM)/144/2026	11-02-2026	M/S PUNTA INDIA PVT LTD Vs M/S MICROTEK INTERNATIONAL PVT LTD	Kapil Yadav(P),	9811370721	legumpritum@gamil.com	10-02-2026
					OMP (I) (COMM)/461/2026	11-02-2026	HDFC BANK LTD Vs RAJKUMAR AHIRWAR	ADV. LALIT PANDEY(P),			10-02-2026
					ExCOMM Award by Arb Comm/26/2026	12-02-2026	KOTAK MAHINDRA BANK LIMITED Vs PRINCE RAJ	RITESH(P),			11-02-2026
					CS (COMM)/152/2026	12-02-2026	MS Krishna Decor Vs MS Creation wood craft	VARUN MALHOTRA(P),	Not Mentioned	Not Mentioned	11-02-2026
					CS (COMM)/157/2026	13-02-2026	Dreamz Overseas Private Limited Vs Vishnu Sharma	RAJESH GUPTA(P),	9868370570	RG.LEGALADVISOR@GAMIL.COM	12-02-2026
					CS (COMM)/156/2026	13-02-2026	MS Krishna Decor Vs MS Balance art constructions	VARUN MALHOTRA(P),	8377020112	ADVOCATEVARUNMALHOTRA01@GAMIL.COM	12-02-2026
					CS (COMM)/155/2026	13-02-2026	ESTEX TELECOM PRIVATE LIMITED Vs WAVELET COMUNICATIONS PRIVATE LIMITED	Vipul Kumar(P),	9811030089	VIPUL.RMLNLU@GMAIL.COM	12-02-2026
					CS (COMM)/162/2026	16-02-2026	canara bank Vs amzad ali prop m/s amzad ali garments	CHITRA MALHOTRA(P),	9212888057	CITRAMALHOTRASOBTI@GAMIL.COM	13-02-2026
					OMP (I) (COMM)/505/2026	17-02-2026	YES BANK LTD Vs KRISHAN SINGH	KARTIK KUMAR(P),			16-02-2026
					OMP (I) (COMM)/504/2026	17-02-2026	YES BANK LTD Vs SATTAR TRACTORS AND JCB	KARTIK KUMAR(P),			16-02-2026
					OMP (I) (COMM)/503/2026	17-02-2026	YES BANK LTD Vs SUNIL KUMAR	KARTIK KUMAR(P),			16-02-2026
					CS (COMM)/178/2026	18-02-2026	Orient Micro Abrasives Limited Vs Sachin Jain Proprietor of M/s Samyak Polymers	Nipun Gupta(P),	9899990070	LEGAL.NKPARTNERS@GMAIL.COM	17-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/177/2026	18-02-2026	Nikhil Udyog Through Its Proprietor Sh Anil Aggarwal Vs M/S Radhika Sales Delhi Through Its Proprietor Sh Sanjit Poddar Proprietor	Manoj Chouhan(P),	011-40511888	OZSPARTNERS@GAMIL.COM	17-02-2026
					M-Ex/108/2026	19-02-2026	HARSH SIKKA Vs DAVINDER SINGH	Dharam Dev(P),			18-02-2026
					OMP (I) (COMM)/516/2026	21-02-2026	HDFC BANK LTD Vs AJAY DABAS	ajay uppal(P),			21-02-2026
					CS (COMM)/191/2026	21-02-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Prinsh Sharma	GAURAV MALHOTRA(P),	9999797229	MALHOTRA_GAURAV1976@YAHOO.CO.IN	21-02-2026
					CS (COMM)/197/2026	23-02-2026	Indian Bank Through its Manager Dharmender Singh Vs Advika Urban Packaging through mrs aditi sehrawat	Vinita Raghav(P),	9958703 81	VINITARAGHAVASSOCIATES@GMAIL.COM	21-02-2026
					OMP (I) (COMM)/524/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs SIDDHARTH ROY	SANJEEV PATHAK(P),			21-02-2026
					OMP (I) (COMM)/523/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs ANKIT KUMAR	SANJEEV PATHAK(P),			21-02-2026
					CS (COMM)/196/2026	23-02-2026	Gurdeep singh sehgal Vs KULVINDER KAUR	SARABJOT SINGH(P),			21-02-2026
					CS (COMM)/195/2026	23-02-2026	Gurdeep Singh Sehgal Vs MANPREET SINGH	SARABJOT SINGH(P),			21-02-2026
					OMP (I) (COMM)/536/2026	25-02-2026	Shriram Finance Ltd Vs VINAY KUMAR	Manoj Kumar(P),			24-02-2026
					CS (COMM)/205/2026	25-02-2026	Hariom Aggarwal Vs welkins India Incorporate and ors	Mamta sarna(P),	9716948836	Not Mentioned	24-02-2026
					OMP (I) (COMM)/535/2026	25-02-2026	HDFC BANK LIMITED Vs YOGESH KUMAR	MANISH SHANKER VERMA(P),			24-02-2026
					OMP (I) (COMM)/534/2026	25-02-2026	TSC FINSERV PRIVATE LIMITED Vs CITY CAR BAZAR Through its Proprietor JASPINDER SINGH	ADV. LALIT PANDEY(P),			24-02-2026
					OMP (I) (COMM)/573/2026	26-02-2026	HDFC BANK LIMITED Vs ANSHUMAN DHYANI	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/572/2026	26-02-2026	HDFC BANK LIMITED Vs SADDAM HUSSAIN	MANISH SHANKER VERMA(P),			25-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					OMP (I) (COMM)/576/2026	26-02-2026	HDFC BANK LIMITED Vs VINOD KUMAR	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/575/2026	26-02-2026	HDFC BANK LIMITED Vs BASANT SAHNI	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/570/2026	26-02-2026	HDFC BANK LTD Vs SURENDER SINGH	ajay uppal(P),			25-02-2026
					OMP (I) (COMM)/571/2026	26-02-2026	HDFC BANK LIMITED Vs SATPAL CHOUDHARY	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/569/2026	26-02-2026	HDFC BANK LIMITED Vs RAGINI SINGH	MANISH SHANKER VERMA(P),			25-02-2026
					CS (COMM)/207/2026	26-02-2026	FAST TRANSPORT CARRIER PVT LTD Vs M J INTERNATIONAL	Uday Kumar(P),	8882303942	ADVUDAYKUMAR@GAMIL.COM	25-02-2026
					OMP (I) (COMM)/568/2026	26-02-2026	HDFC BANK LTD Vs RAJENDER KUMAR	ajay uppal(P),			25-02-2026
					OMP (I) (COMM)/593/2026	27-02-2026	HDFC BANK LIMITED Vs RAGHUNATH	MANISH SHANKER VERMA(P),			26-02-2026
					Execution (Comm)/89/2026	28-02-2026	PUMA SE Vs Anamika Bansal	xyz(P),			27-02-2026
					Execution (Comm)/88/2026	28-02-2026	JASVINDER KAUR Vs GIAN SINGH GODPAL	ABHINAV(P),			27-02-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (I) (COMM.)	OMP (I) (COMM.)/388/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs AMJAD ISHRAT	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/389/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs ARUN CHOPRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/390/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs UMASHNKAR JANKI PRASAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/391/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs UDIT RATHAUR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/392/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs DILBAG SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)	OMP (I) (COMM.)/400/2026	03-02-2026	AXIS BANK LIMITED Vs ASHISH	LALIT PANDEY	8130383143	Vinodkhanna-24@rediffmail.com	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/401/2026	03-02-2026	AXIS BANK LIMITED Vs MOHAMMAD SUHAIB RAFIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/411/2026	04-02-2026	AXIS BANK LTD Vs DEVI LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/412/2026	04-02-2026	AXIS BANK LTD Vs RAAJ COSTRUCTION ENGINEERS AND DEVLOPERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.02.2026
				CS (COMM)/133/2026	CS (COMM)/133/2026	06-02-2026	Hariom Steel Traders Vs Welkin India Incorporate	MAMATA SARANA	9716948836	SUMITSARNA @GMAIL.COM	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/413/2026	06-02-2026	IDFC FIRST BANK LIMITED Vs HEMANT ASWANI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/414/2026	06-02-2026	IDFC FIRST BANK LIMITED Vs KULDEEP SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/415/2026	06-02-2026	AXIS BANK LTD Vs RENU DHINGRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/457/2026	09-02-2026	HDFC BANK LTD Vs MANSOOR ALI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/458/2026	09-02-2026	HDFC BANK LTD Vs MAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/473/2026	11-02-2026	AXIS BANK LTD Vs AABID SAIFI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/474/2026	11-02-2026	YES BANK LTD Vs MUKESH MANAK CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/475/2026	11-02-2026	YES BANK LTD Vs LALIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/476/2026	11-02-2026	YES BANK LTD Vs MITHELESH KUMAR MISHRA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/486/2026	12-02-2026	YES BANK LTD Vs MUJAKKERA KHATOON	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026

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				OMP (I) (COMM.)	OMP (I) (COMM.)/487/2026	12-02-2026	YES BANK LTD Vs NIDHEESH PHULAN SINGH	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/488/2026	12-02-2026	YES BANK LTD Vs LALIT KUMAR KUSHWAHA	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/489/2026	12-02-2026	YES BANK LTD Vs INDER JEET RAJANAK	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/490/2026	12-02-2026	YES BANK LTD Vs HIMANSHU	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/491/2026	12-02-2026	YES BANK LTD Vs MEHTAAB KHAN	S.L KATYAL	9811250543	litigation@srcslegal.com	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/492/2026	13-02-2026	Yes Bank Ltd Vs ISHWAR GHISYEVAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/494/2026	13-02-2026	AXIS BANK LTD Vs HARSH LATA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/497/2026	16-02-2026	YES BANK LIMITED Vs ADESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/498/2026	16-02-2026	AXIS BANK LTD Vs SANTANDEEP SINGH SODHI 6193	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/502/2026	17-02-2026	AXIS BANK LTD Vs SUKHWANT SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/507/2026	18-02-2026	AXIS BANK LTD Vs DAVINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				CS (COMM)/201/2026	CS (COMM)/201/2026	23-02-2026	SANGEETA ARORA PROPERTYSHIP OF B S ADVERTISING COMPANY Vs RABHAS EXPORTS PRIVATE LIMITED	ANKUR SINHA	8552883399	ADVANKURSTNHAI@GMAILCOM	23.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/549/2026	25-02-2026	Shriram Finance Ltd Vs KUMAR PAL SINGH	MANOJ KUMAR	9811565635	MANOJKUMAR.ADV@YAHOO.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/550/2026	25-02-2026	Shriram Finance Ltd Vs ANUJ JAIN	MANOJ KUMAR	9811565635	MANOJKUMAR.ADV@YAHOO.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/551/2026	25-02-2026	TSC FINSERV PRIVATE LIMITED Vs KUBER ENTERPRISES Through its Proprietor ZAHEER SHAFIQ SHAIKH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)	OMP (I) (COMM.)/552/2026	25-02-2026	HDFC BANK LIMITED Vs IMRAN KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/553/2026	25-02-2026	HDFC BANK LIMITED Vs BRAJABANDHU GAYAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/554/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs DEEPAK PRASAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/556/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs SANJEEV KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/559/2026	26-02-2026	AXIS BANK LIMITED Vs DEVILAL SO NEMICHAND	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/589/2026	26-02-2026	HDFC BANK LIMITED Vs SIKHA DEVI	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/590/2026	26-02-2026	HDFC BANK LIMITED Vs JAY PRAKASH YADAV	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/126/2026	CS (COMM)/126/2026	02-02-2026	CANARA BANK Vs DINESH SEHRAWAT	Ashok Kumar	9560396555	kakkarashok@rediffmail.com	29.01.2026
				CS (COMM)/131/2026	CS (COMM)/131/2026	03-02-2026	PRADEEP KARNANI PROP M/S SATYA SALES AGENCIES Vs SHIV SHAKTI TIMBER AND PLYWOOD	R. P. Saini	9999795396	advabhisheksaini@gmail.com	06.01.2026
				CS (COMM)/135/2026	CS (COMM)/135/2026	07-02-2026	MS DUROPLY INDUSTRIES LTD Vs JASWANT JAIN	J. K. Gahlyan	7015517635	jitenderkumarghahlyan@gmail.com	31.01.2026
				CS (COMM)/164/2026	CS (COMM)/164/2026	17-02-2026	STATE BANK OF INDIA Vs MUKESH	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	04.02.2026
				CS (COMM)/169/2026	CS (COMM)/169/2026	17-02-2026	M/s Navodayan Development India Pvt Ltd Vs Ajit Kumar	Devender Singh	9818317222	Not Provided	14.01.2026
				CS (COMM)/179/2026	CS (COMM)/179/2026	19-02-2026	M S GLADWIN TECHGEN PVT LTD Vs MR JAGJYOTI JAIN	Pramod Kumar Sharma	9899176633	pqpkjuris@gnail.com	16.02.2026
				CS (COMM)/181/2026	CS (COMM)/181/2026	19-02-2026	M S BAKSHI MARK PVT LTD Vs M S AKUMS DRUGS AND PHARMACEUTICALS LTD AND ORS	Rajesh Banati	9810294894	rajeshbanati@yahoo.co.in	28.01.2026
				CS (COMM)/185/2026	CS (COMM)/185/2026	20-02-2026	STATE BANK OF INDIA Vs RAZI KHAN PROP OF LIMITATION	Vijay Prakash	9810210832	advudaykumar@gmail.com	20.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/187/2026	CS (COMM)/187/2026	20-02-2026	Krishnan dairy private limited Vs Seema yadav	Jitender kumar garg	9810511644	advjiten@yahoo.com	08.03.2021
				CS (COMM)/209/2026	CS (COMM)/209/2026	26-02-2026	MS ELTECKS INDIA PVT LTD Vs RUMIT KHAJURIA	Vijay Lakshmi Jain	9811373999	advvijaylakshmijain@gmail.com	11.02.2026
				CS (COMM)/210/2026	CS (COMM)/210/2026	26-02-2026	Ms Alutech Vs PAVNEET KHURANA	Uday Kumar	8882303942	advudaykumar@gmail.com	17.12.2025
				CS (COMM)/211/2026	CS (COMM)/211/2026	26-02-2026	Ms Alutech Industries Vs Vivek Kumar Sabharwal	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	17.12.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/127/2026	CS (COMM)/127/2026	02-02-2026	BANK OF BARODA Vs jagmohan dhameer	RAJESH KUMAR BANYAL	9810872353		31-01-2026
				CS (COMM)/128/2026	CS (COMM)/128/2026	02-02-2026	HARKESH KUMAR Vs ASHOK KUMAR / JOHN DOE	GAUTAM PANJWANI	9891212667	GAUTAMPANJWANI12@GMAIL.COM	30-01-22026
				M-Ex/41/2026	M-Ex/41/2026	03-02-2026	Chirag Madhok Prop M2 Industries Vs mohd Faizan				
				Execution (Comm.)/57/2026	Execution (Comm.)/57/2026	04-02-2026	Ms Professional Impex Private Limited Vs Ms Shirdi Industries Limited				
				OMP (I) (COMM.)/402/2026	OMP (I) (COMM.)/402/2026	04-02-2026	AXIS BANK LTD Vs ASHWARESH KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				OMP (I) (COMM.)/403/2026	OMP (I) (COMM.)/403/2026	04-02-2026	IDFC FIRST BANK LIMITED Vs HIMANSHU VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	31-01-2026
				OMP (I) (COMM.)/423/2026	OMP (I) (COMM.)/423/2026	06-02-2026	AXIS BANK LIMITED Vs SATYA PRAKASH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/424/2026	OMP (I) (COMM.)/424/2026	06-02-2026	AXIS BANK LIMITED Vs HARPAL MEENA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/425/2026	OMP (I) (COMM.)/425/2026	06-02-2026	AXIS BANK LIMITED Vs CHAMPA LAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/426/2026	OMP (I) (COMM.)/426/2026	06-02-2026	AXIS BANK LIMITED Vs USHA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/427/2026	OMP (I) (COMM.)/427/2026	06-02-2026	AXIS BANK LIMITED Vs RITESH JAIN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)/428/2026	OMP (I) (COMM.)/428/2026	06-02-2026	AXIS BANK LIMITED Vs SANDEEP SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				Ex.COMM - Award by Arb./25/2026	Ex.COMM - Award by Arb./25/2026	09-02-2026	TATA CAPITAL LIMITED Vs Mahender Kumar				
				OMP (I) (COMM.)/452/2026	OMP (I) (COMM.)/452/2026	09-02-2026	HDFC BANK LTD Vs MISHKINA MISHKINA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-02-2026
				OMP (COMM.)/3/2026	OMP (COMM.)/3/2026	11-02-2026	INSTITUTE OF HUMAN BEHAVIOUR ALLIED SCIENCES Vs Alert Pest Control	TUSHAR SANNU AHIYA	9911991166	ADV.TUSHARSANNU@GMAIL.COM	09-02-2026
				CS (COMM)/142/2026	CS (COMM)/142/2026	11-02-2026	STATE BANK OF INDIA Vs SUMER SINGH	MANOJ PANDEY			09-02-2026
				CS (COMM)/143/2026	CS (COMM)/143/2026	11-02-2026	CENTRAL BANK OF INDIA Vs CHARANJEET KAUR	ANUJ JAIN			07-02-2026
				CS (COMM)/153/2026	CS (COMM)/153/2026	12-02-2026	ASHA DEVI PROP OF APS DRUG HOUSE Vs Prayag Hospital and Research Centre Pvt Ltd	ANKIT KUMAR	9015505737	ADV.AANKITARYA@GMAIL.COM	10-02-2026
				CS (COMM)/158/2026	CS (COMM)/158/2026	13-02-2026	MS Krishna Decor Vs MS Creation Wood Craft	VARUN MALHOTRA	8377020112	ADVOCATEARUNMALHOTRA@GMAIL.COM	12-02-2026
				CS (COMM)/159/2026	CS (COMM)/159/2026	13-02-2026	State Bank of India Vs Manoj Kumar	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	15-02-2026
				CS (COMM)/166/2026	CS (COMM)/166/2026	17-02-2026	MS Krishna Decor Vs MS Decorium	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	15-02-2026
				CS (COMM)/167/2026	CS (COMM)/167/2026	17-02-2026	MS Krishna Decor Vs MS Rituz Cucine	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	14-02-2026
				CS (COMM)/168/2026	CS (COMM)/168/2026	17-02-2026	MS Krishna Decor Vs MS FUAO Interio Pvt ltd	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	14-02-2026
				OMP (I) (COMM.)/500/2026	OMP (I) (COMM.)/500/2026	17-02-2026	YES BANK LTD Vs MKS EARTH MOVERS	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	14-02-2026
				OMP (I) (COMM.)/501/2026	OMP (I) (COMM.)/501/2026	17-02-2026	YES BANK LTD Vs RAGAV VINOD	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	14-02-2026
				CS (COMM)/183/2026	CS (COMM)/183/2026	19-02-2026	MS Krishna Decor Vs MS Innaya Sales	VARUN MALHOTRA	8377020112	ADVOCATEARUNMALHOTRA@GMAIL.COM	19-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/186/2026	CS (COMM)/186/2026	20-02-2026	BANK OF INDIA Vs M/S KARMAN AUTOMOBILES AND ANR	STHAVI ASTHANA	9711116034	STHAVIASTHANA@GMAIL.COM	19-02-2026
				OMP (I) (COMM.)/517/2026	OMP (I) (COMM.)/517/2026	21-02-2026	AXIS BANK LIMITED Vs MANOJ KUMAR MAURYA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/518/2026	OMP (I) (COMM.)/518/2026	21-02-2026	AXIS BANK LIMITED Vs RAMESHWAR SO CHATURI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/519/2026	OMP (I) (COMM.)/519/2026	21-02-2026	AXIS BANK LIMITED Vs PADAM SINGH NEGI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/520/2026	OMP (I) (COMM.)/520/2026	21-02-2026	IDFC FIRST BANK LIMITED Vs JAHEER SHABBEER	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/521/2026	OMP (I) (COMM.)/521/2026	21-02-2026	IDFC FIRST BANK LIMITED Vs UTTAM KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/522/2026	OMP (I) (COMM.)/522/2026	21-02-2026	HDFC BANK LTD Vs SANDEEP MISHRA	AJAY UPPAL			19-02-2026
				CS (COMM)/198/2026	CS (COMM)/198/2026	23-02-2026	SATISH CHANANA Vs PRABHJYOT SINGH	PANKAJ NANDA	9643787853	ADVOCATEPANKAJNANDA@GMAIL.COM	20-02-2026
				OMP (I) (COMM.)/528/2026	OMP (I) (COMM.)/528/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs HARSHIT VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	21-02-2026
				OMP (I) (COMM.)/539/2026	OMP (I) (COMM.)/539/2026	25-02-2026	HDFC BANK LTD Vs SACHIN BHATI	AJAY UPPAL			23-02-2026
				OMP (I) (COMM.)/574/2026	OMP (I) (COMM.)/574/2026	26-02-2026	HDFC BANK LIMITED Vs SHUBHAM KUMAR SHARMA	MANISH SHANKER VERMA			24-02-2026
				OMP (I) (COMM.)/577/2026	OMP (I) (COMM.)/577/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs MAHENDER GUPTA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	24-02-2026
				OMP (I) (COMM.)/578/2026	OMP (I) (COMM.)/578/2026	26-02-2026	HDFC BANK LTD Vs PAPPU SAGGAN	AJAY UPPAL			25-02-2026
				OMP (I) (COMM.)/579/2026	OMP (I) (COMM.)/579/2026	26-02-2026	HDFC BANK LTD Vs RAHUL UPADHYAY	AJAY UPPAL			25-02-2026
				OMP (I) (COMM.)/580/2026	OMP (I) (COMM.)/580/2026	26-02-2026	HDFC BANK LIMITED Vs SUMAN KUMAR YADAV	MANISH SHANKER VERMA			25-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Execution (Comm.)/84/2026	Execution (Comm.)/84/2026	27-02-2026	Equitas Small Finance Bank Ltd Vs UDAY SINGH				
				CS (COMM)/212/2026	CS (COMM)/212/2026	27-02-2026	Amrit Humifresh Preservation Pvt Ltd Vs Khusro Ahmad	ASHIMA GUPTA	9717173272	SINGHALAWCHAMBERS@GMAIL.COM	25-02-2026
				CS (COMM)/213/2026	CS (COMM)/213/2026	27-02-2026	Sita Ram And Company Pvt Ltd Vs SANOBER FAZLANI	SEWA SINGH	9599300760	LEGAL.SRC@SITARAMCO.COM	26-02-2026
				OMP (I) (COMM.)/591/2026	OMP (I) (COMM.)/591/2026	27-02-2026	AXIS BANK LIMITED Vs ABRAR ALI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	25-02-2026
				OMP (I) (COMM.)/592/2026	OMP (I) (COMM.)/592/2026	27-02-2026	IDFC FIRST BANK LIMITED Vs VIRENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	27-02-2026
				CS (COMM)/216/2026	CS (COMM)/216/2026	28-02-2026	ROHIT JAIN Vs MS SUPER MARCHE 37 TRADERS LLP THROUGH ITS PARTNERS ROHIT BATRA	MANOHAR PRATAP	9871234547	AORMPSC@GMAIL.COM	27-02-2026
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI**	1	Case Type	80/2026	03.02.2026	M/S SKY BARGE FREIGHT PRIVATE LIMITED VS. M/S VVM EXIM PRIVATE LIMITED	LALIT MOHAN	8860833820	SVFASSOCIATES@GMAIL.COM	26.12.2025
			1	CS(COMM)	79/2026	03.2.2026	STATE BANK OF INDIA V.S ANSHUL KAMBOJ	KRISHNA KR. SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	24.09.2025
			1	CS(COMM)	81/2026	04.02.2026	SANJILA BII VS. NKG INFRASTRUCURE	MOHSHIN KHAN	9899205186	MKSOCIALISM@GMAIL.COM	21.01.2026
			1	OMP(COMM)	19/2026	04.02.2026	UNION OF INDIA VS. M/ PARMAR ELECRICALS	ASHUTOSH	9654585892	ASHUTOSHSARASWAT@GMAIL.COM	24.01.2026
			1	CS(COMM)	83/2026	05.02.2026	STATE BANK OF INDIA VS. MR. ARVIND SHARMA	ANSHU SHUKLA	9210043774	ADVOCATEANSHU@GMAIL.COM	19.01.2026
			1	CS(COMM)	82/2026	05.02.2026	CANARA BANK VS LAND OF DEVELOPER & ORS.	SAURABH KUSHWAHA	8882449168, 7248077378	SK.LAWNEXUS@GMAIL.COM	14.01.2026
			1	OMP(COMM)	24/2026	07.02.2026	SHANGRILA CORPORATE SERVICES VS. QUADROX GROWTH PRIVATE LIMIETD	KANIKA SINGH	9654847544	KANIKASINGH@KSRCHAMBERS.COM	19.01.2026
			1	OMP(COMM)	23/2026	07.02.2026	SHANGRILA CORPORATE SERVICES VS. ECLL PRIVATE LIMITED	KANIKA SINGH	9654847544	KANIKASINGH@KSRCHAMBERS.COM	19.01.2026
			1	CS(COMM)	90/2026	07.02.2026	M/S WHITE LIGHT UNIVERSE VS. M/S ALLIANCE FABTECH PRIVATE LIMITED	PRATEEK KUMAR	8076963580	ADVPRATEEKKUMAR7@GMAIL.COM	03.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	89/2026	07.02.2026	SHREE MULTISOFT INFOCOM PVT LTD. VS. SHREE SHOBNATH YOUTH DEVELOPMENT	SANDEEP KUMAR AND NITIN SHARMA	9873907160, 9911556980	ADVNITINSHARMA.IN@GMAIL.COM	16.01.2026
			1	CS(COMM)	94/2026	09.02.2026	MOVIN EXPRESS PRIVATE LIMITED VS. MR. SEEMA UMESH PANDEY	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	28.01.2026
			1	CS(COMM)	93/2026	09.02.2026	MOVIN EXPRESS PRIVATE LIMITED VS. DENALI FOODS PRIVATE LIMITED	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	28.01.2026
			1	CS(COMM)	92/2026	09.02.2026	BISWANATH HOSIERY MILLS LLIMITED VS. FAST RETAILING CO. LTD.	SUSHANT SINGH	9811777625	SUSHANTLAW@GMAIL.COM	06.02.2026
			1	CS(COMM)	104/2026	10.02.2026	FOCUS LIGHTING AND FIXTURES LIMITED VS. ROYALUX LIGHTING PVT. LTD.	FEBIN MATHEW VARGHESE	9953418874	FEBIN@FANDDLEGAL.COM	28.01.2026
			1	CS(COMM)	103/2026	10.02.2026	M/S BERRIO LOGISTICS INDIA PVT. LTD. VS M/S SOLITUDE FLAME PVT. LTD.	MANISH KUMAR, SIMMI KAUR BAGGA	9891481175	MANISHK.SATYA@GMAIL.COM	22.01.2026
			1	CS(COMM)	102/2026	10.02.2026	PUNJAB NATIONAL BANK VS. VIJAY KR. SINGHQ	INDRA NARAIN	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	30.01.2026
			1	OMP(COMM)	27/2026	11.02.2026	UNION OF IDNIA V.S BANSAL SPINNING MILLS PVT. LTD.	MS. RUBY	9958899011	RUBYGAUTAMADV@GMAIL.COM	17.01.2026
			1	CS(COMM)	112/2026	12.02.2026	STATE BANK OF INDIA V.S RAJBIR	RAJEEV SAGAR	9810021846	SAGARANDSAGAR@LIVE.COM	08.01.2026
			1	CS(COMM)	120/2026	13.02.2026	RAVINDER KUMAR VS. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.	PRATEEK CHOIUDHARY	9205659812	CHOUDHARYANDCHOUDHARY@HOTMAIL.COM	29.01.2026
			1	CS(COMM)	119/2026	13.02.2026	THE FEDERAL BANK LTD. VS. ASIT RAY	KIRAN MAHAJAN	9810472145	KIRANMAHAJAN60@YAHOO.COM	01.09.2025
			1	CS(COMM)	126/2026	17.02.2026	KRESS MACHINERY PVT. LTD. VS. RESHMI C.S.	VARUN CHAWLA	9971195999	VARUN@LEGALCARE.CO.IN	11.02.2026
			1	OMP(COMM)	30/2026	17.02.2026	RENU LAMBA VS. KARAN MUNJAL & ANR.	ABHISHEK GAUTAM, MONIKA SINGHAL	99811830085, 9717303741	ABNHISHEKGAUTAM51@GMAIL.COM	16.01.2026
			1	OMP(COMM)	29/2026	17.02.2026	SARASWATI SHISHU MNDIR VS. EXTRAMARKS EDUCATION PV T. LTD.	ADV. VADLAMANI SESHAGIRI	9208366830	NOT AVAILABLE	16.02.2026
			1	OMP(COMM)	28/2026	17.02.2026	SARASWATI SHISHU MNDIR VS. EXTRAMARKS EDUCATION PV T. LTD.	ADV. VADLAMANI SESHAGIRI	9208366830	NOT AVAILABLE	16.02.2026

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			1	CS(COMM)	125/2026	16.02.2026	THE FEDERAL BANK LTD. VS. DINESH KUMAR	KIRAN MAHAJAN	9810472145	KIRANAMAHAJAN60@YAHOO.COM	20.05.2025
			1	CS(COMM)	124/2026	16.02.2026	M/S SAGAR INTERNATIONAL LTD. VS. M/S WINDOW MAGIC INDIA PVT. LTD.	AYUSH GUPTA	9818402326	AYUSH@GUPTALEGAL.IN	27.01.2026
			1	CS(COMM)	127/2026	18.02.2026	MUKESH TANWAR VS. MANOJ SURI	SITA RAM TANWAR	9810651595, 9899509929	TANWARNASSOCIATES@GMAIL.COM	10.02.2026
			1	CS(COMM)	128/2026	18.02.2026	ALTF SPACES PVT. LTD. VS. M/S LIMIT INFINITY PVT. LTD.	ABHAY PRATAP SINGH	7011215316	ABHAY@GNSLEGAL.IN, OFICE@GNSLEGAL.IN	23.10.2024
			1	OMP(COMM)	31/2026	19.02.2026	MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI VS M/S HMBS TEXTILES PRIVATE LIMITED	SHUBHRANSHU PADHI	9971512668	SHUBHRANSHU.PADHI@GMAIL.COM	06.02.2026
			1	CS(COMM)	131/2026	20.02.2026	MANOHAR FILAMENT PVT. LT. VS. M/S ARASU TEXPORTS	RAKESH KUMAR	991028068	RKSHARMA54@GMAIL.COM	09.08.2023
			1	CS(COMM)	135/2026	20.02.2026	M/S MICO GLASS INDUSTRIEES PVT. LTD. VS. NATIONAL GLASS COMPANY	NISHANT NEGI, AMAN ABBICHARU CHOUDHARY, ANUJ GOYAL	9811038966, 7506722118	NISHANT@NGLAW.IN, AMAN@NGLAW.IN	16.02.2026
			1	CS(COMM)	137/2026	20.02.2026	BHIWADI CYLINDERS PRIVATE LIMITED VS. MR. MANDAR JOSHI	PRAVEEN MAHAJAN	9810620827	ADVOCATEMAHAJAN27@GMAIL.COM	07.02.2026
			1	CS(COMM)	138/2026	20.02.2026	HERO INVESTCORP PVT. LTD. AND ANR. VS. ASHOK KUMAR	KUNAL SHARMA	9999757185	IP.KUNALKHANNA@GMAIL.COM	18.02.2026
			1	EX.COMM	33/2026	20.02.2026	LEO ISPAT LTD. VS. UNILEC ENGINEERS LTD.	SS WANI AND ASSOCIATES	8750618722	SSWANIASSOCIATES@GMAIL.COM	06.02.2026
			1	CS(COMM)	140/2026	21.02.2026	SYED ABID ANIS VS. UNION OF INDIA	A. K. MISHRA	9650732474	ADVOCATE_AKMISHRA@YAHOO.COM	27.09.2025
			1	CS(COMM)	142/2026	24.02.2026	JAQUOR AND COMPANY LTD. VS. INDRA DUTTA PROPRIETOR OF M/S SANITRUST	ADITYA GAUR AND ASSOCIATES	9999397097	ADVADITYAGAUR@GMAIL.COM	10.02.2026,
			1	OMP(MISC)COMM	05/2026	27.02.2026	SUNDEEP ARORA VS. DELHI TRANSCO LIMITED	FIZA CHOPRA	8130653733	CHOPRAANDCHOPRALAWFIRM@GMAIL.COM	05.02.2026
			1	OMP(COMM)	39/2026	27.02.2026	M/S DEEPAK & CO. VS. UNION OF INDIA	ROMA BEDI AND ASSOCIATES	9958077975	ADVOCATEROMABEDI@GMAIL.COM	23.02.2026
			1	CS(COMM)	156/2026	27.02.2026	M/S VERMILLION COMMUNICATION PVT. LTD. VS. S. C. SHAH & COMPANY	ISHAAN MUKHERJEE	9654399090	ADVISHAANMUKHERJEE@GMAIL.COM	13.02.2026

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21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	91/2026	09-02-2026	Skyways Air Services Limited Vs GENWORKS HEALTH PRIVATE LIMITED	Abhishek Kumar(P),	9891138990	advocate.abhishekkumar@gmail.com	04.02.2026
			25	CS (COMM)	106/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED Vs ROYALUX LIGHTING PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874	febin@fanddlegal.com	03.02.2026
			25	CS (COMM)	105/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED Vs ROYALUX LIGHTING PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874		04.02.2026
			25	CS (COMM)	109/2026	11-02-2026	MOKAPRESSO ENTERPRISES PVT LTD Vs KAPOOR DIESELS GARAGE PVT LTD	Kushal Kumar(P),		Rishabh.eruditelegal@gmail.com	07.02.2026
			25	CS (COMM)	113/2026	12-02-2026	BMEG PVT LTD Vs Absolute Legends Sports Pvt Ltd	SUMER NATH KHANNA(P),	9899287408	NOT PROVIDED	06.02.2026
			25	CS (COMM)	115/2026	12-02-2026	M/S G M STONES Vs MODERN CONSTRUCTION COMPANY (DELHI) AND ORS	Raghav Kumar(P),		adv.adityaladha@gmail.com	09.02.2026
			25	CS (COMM)	123/2026	16-02-2026	GIANTLOK INDIA PRIVATE LIMITED Vs PUNEET BALI AND ANR	Samrat Singh Kang(P),	7987224188		11.02.2026
			25	CS (COMM)	132/2026	20-02-2026	STATE BANK OF INDIA Vs SHIV KUMAR	RUCHI KHURANA(P),	9811170646	ruchikhuranaadvocate@gmail.com	09.02.2026
			25	CS (COMM)	133/2026	20-02-2026	STATE BANK OF INDIA Vs SEEMA GOYAL	RUCHI KHURANA(P),	9811170646		11.02.2026
			25	CS (COMM)	134/2026	20-02-2026	BANK OF INDIA Vs NEHA KUMARI	Sumit kumar(P),	8826307745	sumitkumar.cnlu271@gmail.com	10.02.2026
			25	CS (COMM)	145/2026	25-02-2026	HINDUSTAN MEDIA VENTURES LTD Vs RAJENDRA PRATAP SINGH	puneet bajaj(P),		baiai.baiail28@gmail.com	18.02.2026
			25	CS (COMM)	148/2026	27-02-2026	BANK OF BARODA Vs M/S SHOVA POWER ENTERPRISES	Ravi Agrawal(P),	97I7I38I86	NOT PROVIDED	02.02.2026
			25	CS (COMM)	151/2026	27-02-2026	DEUTSHCE BANK AG Vs MAGO THERMAL PVT LTD AND ORS	SURUCHI SURI(P),	9971357074		20.02.2026
			25	CS (COMM)	152/2026	27-02-2026	Deutsche Bank AG Vs M/S Ankit Poly Plast Packers and Ors	SURUCHI SURI(P),	9971357074		19.02.2026
			25	CS (COMM)	153/2026	27-02-2026	SOMANY CEREMICS LTD Vs AADIDEVA INFRATECH PVT LTD	Karan Jain(P),	9810367549	advocatekj@gmail.com	12.02.2026

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22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/75/2026	02-02-2026	GAUTAM KUMAR VS MUSHAHID ALI	PRINCE KUMAR(P),	9313356961	princekumar312@gmail.com	12-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/74/2026	02-02-2026	GAUTAM KUMAR VS ASAP OFFSET PRIVATE LIMITED	PRINCE KUMAR(P),	9990899799	advocategautamkumar1@gmail.com	12-01-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/15/2026	02-02-2026	UNION OF INDIA VS B M SONS	FIRDOUSE QUTBWANI(P),	9718043116	firdousewani.lawz@gmail.com	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/76/2026	02-02-2026	R J TAPHOUSE PRIVATE LIMITED VS BALAJI HOSPITALITY SERVICES	DHRUV CHAWLA(P),	9971897143	dhruvchawla1@gmail.com	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/73/2026	02-02-2026	STROLAR MOUNTING SYSTEMS PVT LTD VS LIFE INSURANCE CORPORATION OF INDIA LIC	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	16-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/72/2026	02-02-2026	STATE BANK OF INDIA VS AJAY OBEROI SOLE PROP AVEES PRODUCT INDIA	VARUN CHANDIOK(P),	9818365119	not available	26-01-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/17/2026	03-02-2026	M/S ASHT ADHATU FERRO METALS PVT LTD AND ORS VS M/S REBA LOGISTICS PRIVATE LIMITED	SACHIN MITTAL(P),	9810166992	mail.smalawyers@gmail.com	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/84/2026	05-02-2026	UNICORN DENMART LIMITED VS BHARAT KUMAR SINGH	GUNJAN KUMAR(P),	9313350568	advgkumar@gamil.com	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/86/2026	06-02-2026	ATUL KAPOOR HUF VS M/S BIRYANI MALL	DR MANISH TANWAR(P),	9818010102	manishadvo@gmail.com	24-12-2025
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/22/2026	07-02-2026	SHANGRILA CORPORATE SERVICES PVT LTD VS ELI RESEARCH INDIA PVT LTD	SPARSH BAGGA(P),	NOT AVAILABLE	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/87/2026	07-02-2026	JOGINDER SINGH VS NEWCON ENGINEERS PVT LTD AND ORS	VINEETA KUMARI(P),	9811196195	not available	19-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/98/2026	09-02-2026	STATE BANK OF INDIA VS RAKESH SHARMA	VARUN CHANDIOK(P),	9818365119	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/99/2026	09-02-2026	MOVIN EXPRESS PRIVATE LIMITED VS ASIAN PAINTS PPG PVT LTD	JEEVESH MEHTA(P),	9811617186	jeevesh@mavenlegal.net	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/101/2026	09-02-2026	MOVIN EXPRESS PVT LTD VS BRIO HOSPITALITY PRIVATE LIMITED	JEEVESH MEHTA(P),	9811617186	jeevesh@mavenlegal.net	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/100/2026	09-02-2026	RENU VS CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PVT LTD THROUGH ITS DIRECTORS AND ANR	TARUN KUMAR(P),	9810683336	tarunjuris@gmail.com	12-08-2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			20	SUIT FOR RECOVERY	CS (COMM)/97/2026	09-02-2026	BANK OF BARODA VS DAMYANTI SHARMA PROPRIETOR SHRI HARI INCORP	VIJETA OHRI(P),	9971048944	not available	15-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/96/2026	09-02-2026	VIKRAM SINGH VS FIBER AIR INFRUS SERVICES PVT LTD	AMARENDRA KUMAR DUBEY	8802637088	globalvisionlawoffice@gmail.com	24-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/108/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED VS ROYALUX LIGHTING PRIVATE LIMITED	FEBIN MATHEW VARGHESE(P),	9953418874	not available	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/107/2026	10-02-2026	PUNJAB NATIONAL BANK VS RAHIL ZOAIB SIDDIQUE	INDRA NARAIN(P),	9311824970	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/111/2026	11-02-2026	VISHWINDER NATH GUPTA VS ANSAL CH1 FLAT OWNERS ASSOCIATION	DIVIANI K VERMA(P),	NOT AVAILABLE	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/114/2026	12-02-2026	FUTURE FOCUS INFOTECH PVT LTD VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	UTTAM KUMAR(P),	9990143407	advuttamsingh@gmail.com	06-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/116/2026	13-02-2026	MS AMD INDUSTRIES LTD VS MS B9 BEVERAGES LIMITED AND ANR	VIDIT GUPTA(P),	9910995511	adv_viditgupta@yahoo.com	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/121/2026	16-02-2026	THE FEDRAL BANK LTD VS MAYANK SHARMA AND ANR	KIRAN MAHAJAN(P),	9810472145	not available	29-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/122/2026	16-02-2026	M/S SAGAR INTERNATIONAL LTD VS M/S WINDOW MAGIC INDIA PRIVATE LIMITED	AYUSH GUPTA(P),	9818402326	ayush@gupatlegal.in	20-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/57/2026	17-02-2026	ZYDUS WELLNESS PRODUCTS VS. OMKAR AGENCY	RAHUL BHUJBAL	NOT AVAILABLE	not available	10-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/136/2026	20-02-2026	UNION BANK OF INDIA VS S N ENTERPRISES	ARUN KUMAR SHUKLA(P),	9810650028	not available	10-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/139/2026	21-02-2026	UNION BANK OF INDIA VS KISHORE KUMAR GOYAL AND ORS	JITENDRA GARG(P),	NOT AVAILABLE	not available	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/141/2026	23-02-2026	KANWAR ENTERPRISES PVT LTD VS UNITED INDIA INSURANCE CO LTD SERVICE HUB	RAJEEV SHRIVASTAVA(P)	9911792701	rajeevadv.shrivastava@gmail.com	16-02-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/34/2026	23-02-2026	UNION OF INDIA VS TEWATIA CONSTRUCTION PVT LTD	SAURAV SINGH YADAV(P),	8954377855	sauravyadavri@gmail.com	17-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/144/2026	24-02-2026	JAQUAR AND COMPANY PVT LTD VS M S DOWN LIGHT	ADITYA GAUR(P),	9999397097	jurist.adityagaur@gmail.com	09-02-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/143/2026	24-02-2026	JAQUAR AND COMPANY PVT LTD VS ASTHA SANITATION PVT MARKET LTD AND ORS	ADITYA GAUR(P),	9999397097	jurist.adityagaur@gmail.com	09-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/154/2026	27-02-2026	BANK OF BARODA VS MAHARAJA ENTERPRISES	RAVI AGRAWAL(P),	9718786478	advocateravidelhi@gmail.com	22-12-2025
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/36/2026	27-02-2026	DEVELOPMENT COMMISSIONER (MSME) VS SAKET INFRADEVELOPERS PVT LTD AND ANR THROUGH DIRECTGOR	ANMOL SINGH(P),	7838186821	anmol.singh16@ymail.com	20-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/150/2026	27-02-2026	REALISTIC REALTORS PVT LTD VS REAL INTELLECT AND ANR	BHARAT GUPTA(P),	9013534938	bharat.gupta@outlook.in	06-09-2025
			20	SUIT FOR RECOVERY	CS (COMM)/149/2026	27-02-2026	GEDOIS INDIA PVT LTD VS EXPOVAN	DHRUV CHAWLA(P),	9971897143	dhruvchawla1@gmail.com	12-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/158/2026	28-02-2026	PUNJAB NATIONAL BANK VS RAFIQUE BEG	INDRA NARAIN(P),	9311824970	not available	20-02-2026
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	CIVIL CASES	CS (COMM)/81/2026	10/02/2026	Union Bank of India Vs Shivani Malhotra	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	05.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/88/2026	13/02/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SUPARNA CASHEW INDUSTRIES AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/87/2026	13/02/2026	SUMIT GUPTA Vs M S J D JADIA INFRASTRUCTURES PVT LTD AND ORS	JABHINAV GUPTA(P),	8950490320	counsel.piyush@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/95/2026	18/02/2026	STATE BANK OF INDIA Vs SAMARJIT DAS	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/94/2026	18/02/2026	Upgrid Solutions Private Limited Vs Bharath Kumar S Sole Proprietor of Shivsarolakshmi Swaping Station	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	22.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/106/2026	24/02/2026	Max Healthcare Institute Limited Vs Maxilife Hospital Private Limited	Kruttika Lakshmi(P),	9999947699	raunaq@ira.law	16.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/113/2026	27/02/2026	Mark Shield Vs Mohammad Awais	ANSHUMAN(P),	9911373783	info@markshield.in	16.02.2026
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	6, New Court Block-I	Commercial	CS (COMM) 82/2026	10.02.2026	IMPERIAL BOOKS AND STATIONERS VS URBAN BAE	ADITYA MALHOTRA	9971274278	aditya@malhotraandmalhotra.com	03.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 85/2026	11.02.2026	SHUBHAM GOLDIEE MASALE VS R B FOOD	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	24-01-2026

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25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/76/2026	06-02-2026	RISHRASH GLOBAL LLP Vs SATKRITI INFOTAINMENT PVT LTD AND ORS	Jeet Sigh Arora(P)	9811765540	jsarora.58@gmail.com	03-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/89/2026	13-02-2026	Webkul Software Pvt Ltd Through AR Vs Yash Gupta	Ganesh Ojha(P)	7488278079	Not provided	06-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/96/2026	18-02-2026	E HOME MAKERS SOLUTIONS PVT LTD Vs OYO Hotels and Homes Pvt Ltd	Prabhat Kumar Rai(P)	9724243214	prabhatrai1994@gmail.com	Nil
			17, New Court Block-I	Commercial	CS (COMM)/97/2026	18-02-2026	WELLVERSED HEALTH PRIVATE LIMITED Vs DAILY SUPPS HUB Through its Proprietor Deepak And ORS	KUNAL KHANNA(P)	9999757185	ip.kunalkhanna@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/98/2026	18-02-2026	Union Bank of India Vs Meet	Jitendra Garg(P)	9810197621	jitendergargadv@gmail.com	12-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/99/2026	19-02-2026	Manash Lifestyle Private Limited Vs BRAND WOULD COSMETIC AND ANR	NAGESHWAR KUMHAR(P)	9818823289	info@dayandkumhar.com	14-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/108/2026	25-02-2026	Ms Gupta Timber Traders Pvt Ltd Vs Thomas and Company Pvt Ltd	Sanjeev Kumar(P)	9810499372	neerajdevgaur@gmail.com	07-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/111/2026	26-02-2026	SUKRITI DOORS AND HARDWARE PRIVATE LIMITED Vs SURENDER GUPTA SOLE PROPRIETOR OF CANON FASTNERS	RISHI VADHERA(P),	9811021471, 9811966330	Not provided	04-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/115/2026	28-02-2026	VIRENDER KUMAR Vs SHANTI DEVELOPERS	P. Pankaj(P)	9810024127	pankaj24127@yahoo.com	13-02-2026
26	Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/74/2026	02/02/2026	PUNJAB NATIONAL BANK Vs TUSHAR KASANA	Vikram Gola(P),	9811244209	vikramgola2010@gmail.com	29.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/77/2026	07/02/2026	HP ADHESIVE LIMITED Vs TEJARAM N AND ANR	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	03.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/92/2026	16/02/2026	SUPERHOUSE LTD Vs KUNDAN VEER SINGH BHULLAR	SANJEEV PANDA(P),	9811964302	advsanpan@gmail.com	05.04.2018
			29, New Court Block-II	Commercial	CS (COMM)/101/2026	20/02/2026	M/S INSTA FINTECH PVT LTD Vs VIJENDER KUMAR JAIN AND ANR	ARABINDA NAYAK	8527665316	arabindanayakadvocate@yahoo.com	20.08.2025 and 17.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/102/2026	21/02/2026	OFB TECH LIMITED Vs INTRALINKS INC	SANYAM KHETARPAL(P),	9873674225	sanyam@khetarpal.co.in	11.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/104/2026	23/02/2026	BANK OF BARODA Vs REKHA VIRGOTRA AND ANR	QUAISAR ALI	9999802592, 9540049758	aliquaisar110@gmail.com	07.12.2025

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM)	89/2026	03-02-2026	STATE BANK OF INDIA Vs SURESH KUMAR	DHARMENDRA SINGH	8800784740	subhi1673@gmail.com	23-01-2026
				CS(COMM)	106/2026	09-02-2026	ASHOK KAICKER Vs THE RELIANCE INFRATEL LIMITED AND ANR.	AKSHAY BHAMBRI	9953788988	adv.akbhambri@gmail.com	31-07-2025 & 19-01-2026
				CS(COMM)	110/2026	10-02-2026	REPELLERS INDIA LLP Vs SANGHVI BEAUTY AND TECHNOLOGIES PVT. LTD.	VIKAS MAINI	9811428913	banatiankit@gmail.com	21-01-2026
				CS(COMM)	124/2026	12-02-2026	M/s JINDAL POLYTUBES PRIVATE LIMITED Vs M/s YASH ENTERPRISES AND ANR.	AYUSH GUPTA	9871930393	advayush@gmail.com	30-01-2026
				CS(COMM)	127/2026	12-02-2026	M/s ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY Sole Proprietor of M/s HI-TECH ALUMINIUM	ABHINAV GARG	9810196968	adv.abhinavgarg@gmail.com	05-02-2026
				CS(COMM)	135/2026	17-02-2026	STATE BANK OF INDIA Vs GEETA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	14-02-2026
				CS(COMM)	137/2026	17-02-2026	COBBLE STONE PRIVATE LIMITED Vs COBBLESTONE MELLON PRIVATE LIMITED AND ORS.	NAGESHWAR KUMHAR	9818823289	info@deyandkumhar.com	01-02-2026
				CS(COMM)	148/2026	25-02-2026	PRAKRATIK SAMVARDHAN PVT. LTD Vs DINESH KUZHIKKATTIPURATH (Sole Proprietor of Glass Fab Systems)	ABHINAV GARG	9810196968	adv.abhinavgarg@gmail.com	11-02-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/87/2026	02.02.2026	THE JAMMU AND KASHMIR BANK LTD THROUGH ITS AUTHORIZED OFFICER Vs ALTAF AHMED SHAH PROPERITER OF M/S SHAWL POINT	HARI SHANKER(P),	9643638381	RATHIJIGYASA12@GMAIL.COM	24.12.2025
					CS (COMM)/88/2026	03.02.2026	THE JAMMU AND KASHMIR BANK LTD Vs MEHFOOZ AHMED	yogesh kumar(P),	9582433933	KAYNLEGAL@GMAIL.COM	29.01.2026
					CS (COMM)/115/2026	10.02.2026	UNION BANK OF INDIA Vs GAJVI MEENA	Sunil Choudhary(P),	9540009991	N/A	06.02.2026
					CS (COMM)/121/2026	11.02.2026	RAJIV MOHAN CHOWDHARY Vs M/S Mesna Design Private Limited	CHAITANYA KAMAL(P),	9050985544	N/A	03.02.2026
					CS (COMM)/141/2026	20.02.2026	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs Mr Manjibhai Babubhai Pipaliya and Ors	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	11.02.2026
					CS (COMM)/144/2026	21.02.2026	RCPL LOGISTICS PVT LTD Vs GBKC GLOBAL PVT LTD	Gaurav Puri(P),	9833947824	ADVGAURAVPURI@GMAIL.COM	18.02.2026

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					CS (COMM)/154/2026	28.02.2026	PUNJAB NATIONAL BANK Vs RAMANDEEP SINGH DANG	Indra Narain(P),	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	26.02.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/91/2026	03-02-2026	M/S ALI SHAH THROUGH ITS PARTNERS Vs ALI SHAH CRAFTS PRIVATE LIMITED	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmeco.com	28.01.2026
					CS (COMM)/94/2026	04-02-2026	STATE BANK OF INDIA Vs SATISH KUMAR	NITESH KUMAR(P),	+91 9971441188	-	27.01.2026
					CS (COMM)/101/2026	06-02-2026	SAJID MALIK Vs SHAKHAN DEVELOPERS (OPC) PVT LTD	Jaideep Kumar Bhola(P),	9811211146	advikbholagéemail.com	04.02.2026
					CS (COMM)/109/2026	09-02-2026	M/S SHYAM SPECTRA PVT LTD Vs NIMITAYA PROMOTERS PRIVATE LIMITED	Surendra Kumar(P),	9910860320	surendra.law(g)smail.com	06.02.2026
					CS (COMM)/123/2026	11-02-2026	ONESTO LABS PRIVATE LIMITED Vs ASHOK KUMAR	MD SAZID RAYEEN(P),	8750905558	litigation@ashwathhlegal.com	09.02.2026
					CS (COMM)/125/2026	12-02-2026	STATE BANK OF INDIA Vs MD AZHARUDDIN	Rajeev Sagar(P),	9810021846	sagarandsagar@live.com	11.02.2026
					CS (COMM)/133/2026	16-02-2026	DIAMOND ELECTRICAL STORE Vs DEKTRON INDIA PVT LTD	ATUL SINGH RAMAN(P),	886000643	-info@4seeingip.com	07.02.2026
					CS (COMM)/138/2026	17-02-2026	THE JAMMU AND KASHMIR BANK LTD Vs MOHD MANZAR HASSAN	ANURAG SHARMA(P),	9953459952, 9953202352	rauzlegal@gmail.com	12.02.2026
					CS (COMM)/147/2026	25-02-2026	UNITED METALIK (P) LTD Vs RETIRED PARAMILITARY CANTEEN	Amit Bhatnagar(P),	9811208191	G3ALEGAL@GMAIL.COM	23.02.2026
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Arbitration and Conciliation Act	OMP (I) (COMM)/33/2026	02-02-2026	CARS FINANCIAL SERVICES PVT LTD Vs Akrit Mishra	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	23-12-2025
				Arbitration and Conciliation Act	OMP (COMM)/11/2026	02-02-2026	Lava International Ltd Vs M/S Rally Infra Pvt Ltd	Pradeep Bhardwaj(P),	9810226434	dattacoadvocates@gmal.com	--
				Commercial suit	CS (COMM)/93/2026	03-02-2026	Intec Infonet Pvt Ltd Vs Oil India Limited	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	30-01-2026
				Commercial suit	CS (COMM)/99/2026	05-02-2026	United Metalik (P) Ltd Vs Mr Dineshwar Kumar Giri	Ajay Kumar Arora(P),	9811208191	G3ALEGAL@GMAIL.COM	22-12-2025
				Commercial suit	CS (COMM)/102/2026	06-02-2026	M/S PINE PHARMA PRIVATE LIMITED Vs M/S KURUKSHETRA NURSING HOME AND SUPER SPECIALITY HOSPITAL	SONU SINGH(P),	9811667443	bharatsareen@yahoo.in	03-02-2026

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				Commercial suit	CS (COMM)/103/2026	07-02-2026	Mr TAJINDER SINGH SANDHU Vs KARUR VYSYA BANK LTD	Sonu Vivek(P),	870037263	advocateamit@mail.com	04-02-2026
				Commercial suit	CS (COMM)/104/2026	07-02-2026	MR AJAY CHAUHAN Vs M/S GRAFIX SOLUTIONS	Ashish Kumar(P),	9818668876	shambhavi1721@gmail.com	--
				Commercial suit	CS (COMM)/118/2026	10-02-2026	M/S RECAZ CHEMICALS (INDIA) PVT LTD Vs Mr Aditya Motiyan Proprietor of M/s SK Engineers	Deepak Gautam(P),	9999204626	advocatenks393@gmail.com	06-02-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/50/2026	10-02-2026	ARISTO SECURITIES PVT LTD Vs REINVENT AGROCHAIN PVT LTD AND ANR	Mamta sarna(P),	9650941688	sumitsarna@gmail.com	16-01-2026
				Commercial suit	CS (COMM)/119/2026	10-02-2026	M/S LEELA TAXI SERVICES PVT LTD Vs CHIEF SECRETARY GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	Rupendra Kumar Karn(P),	9933027865	rk@karnassociates.com	06-02-2026
				Commercial suit	CS (COMM)/117/2026	10-02-2026	UNION BANK OF INDIA Vs MADAN MOHAN MEENA AND ANR	Sunil Choudhary(P),	9540009991	not provided	06-02-2026
				Execution Petition	ExCOMM Award by Arb Comm/22/2026	12-02-2026	M/S BANWARI LAL ARORA AND SONS Vs M/s Shri Shyam Traders and Anr	RISHABH GUPTA(P),	8586834657	rishabhgupta.office@gmail.com	20-01-2026
				Execution Petition	ExCOMM Award by Arb Comm/21/2026	12-02-2026	AXIS BANK LTD Vs VIJAY SINGH	VIMAL KHURANA(P),	9953286200	nikhil.sharma@firstassociates.in	13-01-2026
				Commercial suit	CS (COMM)/130/2026	13-02-2026	M/S ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY (SOLE PROPRIETOR OF M/S HI TECH TRADING CO)	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	05-06-2026
				Execution Petition	EXECUTION (COMM)/36/2026	13-02-2026	M/s Guru Kripa Home Appliances Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	04-02-2026
				Execution Petition	EXECUTION (COMM)/37/2026	13-02-2026	M/s Vikas Pipes Industries Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	04-02-2026
				Commercial suit	CS (COMM)/134/2026	16-02-2026	NOKIA CORPORATION Vs MR VIJAYKUMAR MAVJIBHAI DODIYA PROP M/S JAYNATH SCALE AND ANR	Naqeeb Nawab(P),	7042934488	info@zeusip.com	06-02-2026
				Execution Petition	EXECUTION (COMM)/39/2026	17-02-2026	JAY GARG Vs CHEKKINTAKATH ABOOBAKKAR SIDDIK PROP OF M/S ZANTA MARKETING	MUKESH KUMAR(P),	9810682372	shekhawatilegal@yahoo.in	09-02-2026
				Execution Petition	ExCOMM Award by Arb Comm/31/2026	18-02-2026	M/S EQUITAS SMALL FINANCE BANK LTD Vs M/S APEX TRANSPORT COMPANY AND ORS	Aakash Tyagi(P),	9958737266	rishab@rrjassociate.com	31-01-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/64/2026	18-02-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs VIKAS PALSANIYA	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	--

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Execution Petition	EXECUTION (COMM)/46/2026	23-02-2026	M/s KCT Trading (P) Ltd Vs Anjani Verma Prop/Authorized Representative of Ashita Print Services	Naveen Sharma(P),	9810833833	naveensharmalegal@gmail.com	17-05-2025
				Commercial suit	CS (COMM)/149/2026	25-02-2026	UNION BANK OF INDIA Vs M/S RS ENTERPRISE	Aditya Madan(P),	9810128667	adityamadanlaw@gmail.com	23-08-2025
				Commercial suit	CS (COMM)/150/2026	25-02-2026	MAHADEV ENTERPRISES THROUGH ITS AUTHORIZED REPRESENTATIVE Vs DUSTERS TOOTAL SOLUTIONS SERVICES	Nitish Dubey(P),	8521597838	office.nitish24@gmail.com	12-02-2026
				Commercial suit	CS (COMM)/152/2026	26-02-2026	SH HINDIVINE HEALTH CARE PRIVATE LIMITED Vs ARTEMIS LITE HOSPITAL AND ANR	SUNNIRUDH KUMAR(P),	9873928163	heychandra72@gmail.com	17-02-2026
				Commercial suit	CS DJ/212/2026	28-02-2026	SHIV KUMAR PROPRIETOR OF M/S SHREE SHYAM STEEL AND ACCESSORIES Vs M/S IMPERIA DECOR INDUSTRIES	VIPUL GARG(P),	9971165648	vipuolgr.29@gmal.com	23-02-2026
32	**MS. NEELAM SINGH LD. DJ COMM-05, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	**SOUTH-EAST**	22	Commercial Suit	CS (COMM)/83/2026	02-02-2026	MITA INDIA PRIVATE LIMITED Vs SANSIDDHI TECHNOCAST PRIVATE LIMITED AND ORS.	lakshay sawhney	9811870224	sslaw3l6@gmail.com	14-01-2026
				Commercial Suit	CS (COMM)/105/2026	09-02-2026	M/S S. S. ENTERPRISES Vs M/S SKYLINE AIRCONDITIONING ENGINEERS PVT. LTD.	RAUSHAN KUMAR BACHCHAN	9868431579	goodfaithlawoffices5o@rediffmail.com	05-02-2026
				Commercial Suit	CS (COMM)/113/2026	10-02-2026	M/S SHYAM SPECTRA PVT. LTD. Vs NIMITAYA PROMOTERS PVT. LTD.	Surendra Kumar	9910860320	surendra.law@gmail.com	06-02-2026
				Commercial Suit	CS (COMM)/114/2026	10-02-2026	M/S SHYAM SPECTRA PVT. LTD. Vs NIMITAYA PROMOTERS PVT. LTD.	Surendra Kumar	9910860320	surendra.law@gmail.com	06-02-2026
				Commercial Suit	CS (COMM)/122/2026	11-02-2026	MNT RUBBER LLP Vs DO SUL PNEUS JOINVILLE LTDA, BRAZIL AND ORS.	Manoj Kumar	8750050160	advomk1984@gmail.com	---
				Commercial Suit	CS (COMM)/126/2026	12-02-2026	M/S VYOM Vs M/S NEYSAA CREATIVES PVT. LTD.	Shalanki Prasad	8826571429	abhinav@asekhri.com	---

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				Commercial Suit	CS (COMM)/143/2026	21-02-2026	M/S JKM INFRA PROJECTS LIMITED Vs M/S HMM INFRA LIMITED	SHASHWAT TRIPATHI	9871383136	shashwat@aeddhaaslegal.com	18-02-2026
				Commercial Suit	CS (COMM)/145/2026	23-02-2026	GLOBUS TRANSITOS PVT. LTD. Vs INNOTEX (INDIA) PVT. LTD.	SHIVAM SHARMA	9654545855	legali@ishivamsharma.info	02-01-2026
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		Commercial Suit	CS (COMM)/84/2026	02-02-2026	THE JAMMU AND KASHMIR BANK LTD (THROUGH ITS AUTHORIZED OFFICER) Vs MR. MEHRAJ UD DIN GHONKA PROPRIETER	MANISH KUMAR	9312058331	advmanishdedha@gmail.com	26-12-2025
				Commercial Suit	CS (COMM)/85/2026	02-02-2026	PUNJAB NATIONAL BANK Vs PIYUSH KUMAR BHAGAT	INDRA NARAIN	9311824970	associatenarayan29@gmail.com	29-01-2026
				Commercial Suit	CS (COMM)/90/2026	03-02-2026	RAJ KAPOOR Vs SATYANARAYAN TIWARI	ANIS MOHAMMAD	9971412326,7011889400	mohd.anish962@gmail.com	18-03-2025 &27-03-2025
				Commercial Suit	CS (COMM)/96/2026	04-02-2026	MOHAMMAD ARIF AND ETC. VS. AMYRA FASHIONS PRIVATE LIMITED	HARDEEP	9953087749	Hardeepvatsadv@gmail.com	29-01-2026
				Commercial Suit	CS (COMM)/108/2026	09-02-2026	STATE BANK OF INDIA VS. RAKESH TAMANG	SHIV K. TYAGI & ASSOCIATES	9811590032,9643242952	shivktyagi1@gmail.com	05-02-2026
				Commercial Suit	CS (COMM)/120/2026	11-02-2026	RAJIV MOHAN CHOWDHARY VS. M/S JUANA TECHNOLOGIES PVT. LTD. AND ANR.	NARENDER SINGH	9050985544	info@juanatech.com	11-02-2026
				U/S 9	OMP(I) COMM./54/2026	11-02-2026	M/S SHRI JAGDISH JAN KALYAN EDUCATIONAL TRUST VS. THE DELHI PUBLIC SCHOOL SOCIETY	AKASH YADAV AND AISHWARYA JAIN	91-7217761566	advaishwaryajain@gmail.com	NA
				Commercial Suit	CS (COMM)/129/2026	13.02.2026	ARTEMIS MEDICARE SERVICES LIMITED VS. ANH TECHNOLOGIES PVT. LTD. AND ANR.	AMJAD HUSSAIN AND SUMNESH KUMAR	9953203450	amjadhussain527@gmail.com	05-02-2026
				Commercial Suit	CS (COMM)/128/2026	12-02-2026	MEDIKART HEALTHCARE SYSTEMS PVT. LTD. VS. PREM SETHI AND ORS.	SHRIHAR TRIPATHI	91-9548888420	Legal@boostip.in	06-02-2026
				Commercial Suit	CS (COMM)/132/2026	16-02-2026	LOG ON LOGISTICS (I) PVT. LTD. VS. PARCELIT SUPPLY CHAIN SOLUTION PVT. LTD. AND ORS.	ADV. PUNIT KR. TYAGI, SATURN LAW FIRM	9716068183	advpunittyagi06@gmail.com	28-01-2026
				U/S 9	OMP(I) COMM./60/2026	17-02-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs CHANDRA SHEKHAR JHA	ADV. RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	NA
				Commercial Suit	CS (COMM)/140/2026	20-02-2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS. SACHIN GUPTA PROPRIETOR OF SHAKTIMAN METALS AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	12-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/146/2026	24-02-2026	GLOBUS TRASITORS PVT. LTD. VS. ASHOK JUNEJA (PROP. OF M/S DEWAN CHAND KRISHAN LAL & CO.)	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	14-12-2025
				Commercial Suit	CS.COMM------ PENDING FOR REGISTRATION DUE TO NON-AVAILABILITY OF AMENDED MEMO AND	20-02-2026	BIRLANU LTD. VS. IFCI LTD.	VARUN KUMAR	9810402535	varun.kumar@karanjawala.in	NA
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(comm)	116/2026	10.02.2026	Union Bank of India Vs Sh Vijay S/o Sh Banarsi	Lalit Kumar	9540009991	Advlalitkumar5100@gmail.com	07.02.2026
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	51/2026	11-02-2026	SBI VS VIRENDER KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	09-02-2026
			101	CS COMM	66/2026	25-02-2026	PUMA SE V/S ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	24-02-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	13/2026	07-02-2026	PUNJAB NATIONAL BANK Vs PARVEZ ALAM AND ORS.	SAYAK BANDYOPADHYAY	9818307300	sayank.law@gmail.com	03-02-2026
			--do--	C.S.(COMM)	14/2026	07-02-2026	M/S SURESH APPARELS Vs RASMI	BHARAT PRAKASH	9268300000	-	04/02/26
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/61/2026	02-02-2026	JAI AMBEY READYMADE GARMENTS Vs RAJIV KUMAR KHERIA	Aditya Varma			22.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/64/2026	03-02-2026	Swastik Plastic Industries Vs White Alloy Industries Pvt Ltd	Lovekesh Aggarwal			19.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/67/2026	04-02-2026	MS SWAGAT FASHION CO Vs MOHAMMAD AZAD	Nitin Garg			28.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/68/2026	04-02-2026	BANK OF BARODA Vs LAXMAN SINGH	Vijeta Ohri			28.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/75/2026	06-02-2026	PSJ INTERNATIONAL TRADING LLP VS VEDANTA NOTE BOOK INDUSTRIES Vs VEDANTA NOTE BOOK INDUSTRIES	Sachin Kumar Jain			09.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/77/2026	07-02-2026	SNEHLATA SHARMA Vs VISITORY CONSULTANTS COR PVT LTD	Narveer Dabas			02.02.2026

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			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/79/2026	11-02-2026	B L AGRO INDUSTRIES LIMITED Vs SHYAM EDIBLE OILS	Rajesh Sharma			04.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/80/2026	12-02-2026	M/S NEELKANTH PHARMA LOGISTICS PVT LTD Vs MANISH TIWARI	Ashish Uppal			03.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/85/2026	13-02-2026	PRIDE OF INDIA PVTS LTD Vs PEE GEE INTERNATIONAL	S.C. Singhal			22.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/86/2026	16-02-2026	PANKAJ SACHDEVA Vs DHARMNATH	Sidhantdhingra			09.01.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/87/2026	16-02-2026	HARISH KUMAR GOEL Vs YOGESH KUMAR	M L Sharma Sharma			04.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/96/2026	18-02-2026	MAHENDER KUMAR CHAWLA Vs Nitin Jain	Sachet Sharma			15.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/105/2026	21-02-2026	AYUSH GOYAL PROPRIETOR OF M/S AYUSH ENTERPRISES Vs NARESH KUMAR VERMA PROPRIETOR OF M/S MV ENTERPRISES	Anita Sharma			13.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/108/2026	23-02-2026	MS SWAGAT FASHION CO Vs SH SHASHI BHUSHAN RAJAK	Nitin Garg			13.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/112/2026	24-02-2026	PRADEEP KUMAR Vs M/S SINDH GARMENTS	SIDHANT DHINGRA			16.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/113/2026	24-02-2026	UNION BANK OF INDIA Vs Gaurav	Samarendra Kumar			17.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/114/2026	24-02-2026	Ankur Jain Vs Shree Mahalakshmi Apparels	Piyush Katyal			19.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/116/2026	25-02-2026	M/S BRIJBIHARI CONCAST LTD Vs M/S EMAAR ALLOYS PVT LTD	Ashish Chaoudhary			18.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/121/2026	27-02-2026	M/S LION JEANS Vs MEGHNA AGGARWAL	Sidhant Dhingra			20.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/125/2026	28-02-2026	M/S SHRI OM JEWELLERS Vs SH MAHESH KUMAR	Shriram Verma			24.02.2026
40	**MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	**SHAHDARA**	ROOM NO 208	COMMERCIAL	CS (COMM)/58/20	02-02-2026	SMT POONAM NAGPAL Vs MS FABCO CLOTHING CO	Himanshu Gupta			Courts fee not filed, disposed off as withdrawn

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/63/2	03-02-2026	Pravesh Kumar Jain Vs Utsav Kurtis And Anr	Aditya Jain			11-11-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/65/2	03-02-2026	M/s Suresh Apparels Vs NARESH KUMAR SHARMA	Bharat Gupta			01/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/66/2	03-02-2026	M/s Suresh Apparels Vs ANURAG JAIN	Bharat Gupta			01/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/69/2	04-02-2026	Bank of Baroda Vs Hitendra Kumar	Umesh Joshi			03/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/82/2	13-02-2026	M/s Heilig Healthcare Pvt Ltd Vs M/s Louis and Clark Pharmaceutical LLP and Ors	MAYANK JOSHI			13-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/83/2	13-02-2026	SH JITENDER KOHLI Vs UKAR HEALTHCARE PVT LTD AND ORS	SAROJ BAKSHI			28/01/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/84/2	13-02-2026	CANARA BANK Vs VIBHANSHU SHAMI PROP TANMAY MOTORS	SANJEEV CHOPRA			09/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/89/2	16-02-2026	Punjab and Sind Bank Vs Hema Bansal	VIKRAM GOLA			13/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/98/2	18-02-2026	LDD Bioscience Pvt Ltd Vs Gupta Homeo Pharmacy	BHAVYAA BHARDWAJ			17-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/99/2	18-02-2026	MS Aggarwal Stahl Impex Vs MS Rajendra Tools and Equipments	Kamini Pandey			16-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/100/	18-02-2026	M/S RKBOX MANUFACTURING CO Vs M/S SUDHARMA APPARELS	Mohit Taneja			13-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/103/	19-02-2026	SHRI RAJEEV JAGGA Vs SHRI PIYUSH KUMAR VIG	Sriballabh Sharan			16-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/106/	21-02-2026	BOBBY VERMA PROP OF M/S SHRI HARI	ANKUSH SHARMA			04/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/107/	21-02-2026	DEEPAK MITTAL Vs MOHD FIROZ	MOLVI AIJAZ HUSSAIN			11-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/110/	23-02-2026	M/S BRIJBIHARI CONCAST PVT LTD THROUGH ITS DIRECTOR/A R SH RAJIV AGARWAL Vs M/S SIMRIDHI SPONGE LIMITED THROUGH	ASHISH CHAUDHARY			20/02/2026

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			ROOM NO 208	COMMERCIAL	CS (COMM)/126/	28-02-2026	UNION BANK OF INDIA Vs MR NASIR HUSSAIN	sandeep Tyagi			30/01/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/127/	28-02-2026	Anita Kaushik Vs Gyan Prakash Kaushik	Khatri & Assocates			27/02/2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 57/2026	02.02.2026	PADMAVATI GARMENTS VS MB COLLECTION	S K KAUSHIK	08.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 59/2026	02.02.2026	BSES YAMUNA POWER LIMITED	PRASHANT KUMAR SHARMA	17.12.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 60/2026	02.02.2026	CANARA BANK VS MS ELMILLOR INDIA PVT LTD	ARUN YADAV	29.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 62/2026	03.02.2026	P P TEXOFAB PRIVATE LIMITED VS KANHAIYA GARMENTS	PUNEET KUMAR	15.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 73/2026	05.02.2026	M/S SWAGAT FASHION CO VS UDAY KUMAR PANDEY	NITIN GARG	28.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 74/2026	05.02.2026	ARVIND KUMAR RASTOGI VS M/S JAI BHOLE GARMENTS	PSP LEGAL	28.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 76/2026	06.02.2026	THE SUPREME INDUSTRIES LTD VS RIKA INDUSTRIES LTD & ANR	SHRIHAR TRIPATHI	02.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 81/2026	12.02.2026	TAFSSER AHMAD VS NIYAZ SAHEB & ANR	NAZIM SALAM	10.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM)88/26	16.02.2026	Bank of Baroda Vs Danish	Umesh Joshi	14.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 90/2026	17.02.2026	VIHANN STEEL TRADING CORPORATION VS VS MH METALS	kaushik associates	13.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 91/2026	17.02.2026	MS PREM PRINTERS VS MS SHIVAM TRADING CO	RAGHAV SABHARWAL	09.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 92/2026	17.02.2026	MS SUPER AGENCIES VS SANTOSH KAUR	RONAK GUPTA	12.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 97/2026	18.02.2026	BLACK CAT SECURITAS AND ALLIED SERVICES PVT LTD VS M/S IMPERIA STRUCTURES	RAJESH LATHIGARA	10.02.2026

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					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 102/2026	19.02.2026	MRS SANTOSHI SHARMA VS SAURABH SHARMA	VARUN SIKKA	05.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 104/2026	20.02.2026	MS SWAGAT FASHION CO VS SH SUNDER LAL CHOPRA	NITIN GARG	13.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 109/2026	23.02.2026	M/S NSZA INTERIOR CONTRACTS PVT LTD VS M/S LA ROCHE HOTELS VAND RESORTS &	SIDDIQUI	03.09.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 119/2026	26.02.2026	M/S KONCEPT ENTERTAINMENT VS M/S MUSKAN EK PAHAL SINGH	PRASHANT GUPTA	23.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 122/2026	267.02.2026	JITENDER KUMAR GUPTA VS SUNIT KUMAR JAIN	SAURABH KUMAR KAUSHIK	18.02.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)70/2026	04-02-2026	SHOBHA RANI VS SUBHASH CHAND GUPTA	M. MAZHAR SIDDIQUI	8588833730	advocatemazhar10@gmail.com	16/01/2024
				COMMERCIAL	CS (COMM)/71/2026	04-02-2026	MS SWAGAT FASHION CO. Vs SH. RANJAN DAS	NITIN GARG	9811865967	gglegalconsultants@gmail.com	28/01/2026
				COMMERCIAL	CS (COMM)/72/2026	04-02-2026	M/S SWAGAT FASHION CO. Vs SH. SANTOSH KUMAR	NITIN GARG	9811865967	gglegalconsultants@gmail.com	28/01/2026
				COMMERCIAL	CS (COMM)/78/2026	10-02-2026	PRADEEP THROUGH SPA SHAKUNTALA Vs SHANKAR ALIAS BILLA	MANOJ SHUKLA	8810661366	bnwlawfirm@gmail.com	17/06/2025
				COMMERCIAL	Ex - Award by Arb/14/2026	13-02-2026	KOTAK MAHINDRA PRIME LTD Vs TARUN KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24/12/2025
				COMMERCIAL	MISC DJ/185/2026	16-02-2026	MAPS Creation Private Limited Vs TEXMART CREATION PVT LTD	SAMRIDHI SAMRIDHI(P),	9654713565	info@kclcllp@gmail.com	02/09/2025
				COMMERCIAL	CS (COMM)/93/2026	17-02-2026	SHOBHIT BHUSHAN Vs Rahul Jain	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com	09/02/2026
				COMMERCIAL	CS (COMM)/95/2026	17-02-2026	Ms Super Agencies Through its Partner Mr Priyank Agarwal Vs Gagan Deep Singh Proprietor of Businesstree Associates	Ronak Gupta(P),	9821104506	ronakgupta131998@gmail.com	12/02/2026
				COMMERCIAL	CS (COMM)/94/2026	17-02-2026	HAIR MASTERS SALON PVT LTD Vs SURESH VIJ	PARAS JAIN(P),	9899907794	advocate@parasla wchambers.com	12/02/2026
				COMMERCIAL	CS (COMM)/101/2026	18-02-2026	SH MUKESH AGGARWAL Vs SH AFZAL MALIK	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna@gmail.com	10/02/2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				COMMERCIAL	Execution (Comm)/32/2026	20-02-2026	MS ASHA MALIK AND ANR Vs MOHAMMAD AHMAD	SAROJANAND JHA(P),	9971000692	sarojanand@vedantlegal.in	18.02.2026
				COMMERCIAL	CS (COMM)/111/2026	23-02-2026	M/S APOLLO METALEX LIMITED Vs M/S HIGH SKY CONSTRUCTIONS AND BUILDERS PVT LTD AND ORS	Gaurav Garg(P),	7838852227	gaurav85g@gmail.com	11.02.2026
				COMMERCIAL	CS (COMM)/115/2026	24-02-2026	CANARA BANK Vs MS RACHNA RATHOR LEGAL HEIR OF LATE SUDHIR RATHOR PROP OF M/S AARADHYA PLASTIC	Anurag Vashishtha(P),	9811343911	rbsamaiyar.adv@gmail.com	04/02/2026
				COMMERCIAL	CS (COMM)/117/2026	25-02-2026	STATE BANK OF INDIA Vs SH VAIBHAV TOMAR PROP OF M/S WAFCO	Gopal Chand Sharma(P),	8826969437	vijayprakash9682@gmail.com	04/02/2026
				COMMERCIAL	CS (COMM)/118/2026	25-02-2026	CANARA BANK Vs MR MAJID ALI PROP OF M/S AKSHA READYMADE GARMENTS AND FABRICATION WORKS	VISHAL KAUSHIK(P),	8178060031	phoughatvinay@gmail.com	12/02/2026
				COMMERCIAL	CS (COMM)/120/2026	26-02-2026	PUNJAB NATIONAL BANK Vs AAKASH TECHNOLOGIES THROUGH ITS PROPRIETOR SMT ASHA PANDEY	Nitin Jain(P),	9999650755	nitinjain.suzok@gmail.com	21/05/2025
				COMMERCIAL	CS (COMM)/123/2026	27-02-2026	STATE BANK OF INDIA Vs Mr Manjunatha M	Pankaj Kumar(P),	9440981792	advocatepankaj18@gmail.com	25/02/2026
				COMMERCIAL	CS (COMM)/124/2026	27-02-2026	BANK OF BARODA Vs MR MADAN LAL	RITWIK RAJ(P),	9205460591	bimal_advocate01@yahoo.com	12/02/2026
43	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	NIL								
44	**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	NIL								
45	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH**	NIL								
46	**SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	**NORTH**	NIL								
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH-WEST**	603	Commercial Suit	CS COMM. 63/2026	02.02.2026	M/S QUICKSHIP GLOBAL EXPRESS PVT. LTD. VS M/S GOLDEN INTERNATIONAL SERVICES	MERIDIAN ATTORNEYS	8750998800	meridianattorneys@gmail.com	21.01.2026
			603	Commercial Suit	CS COMM. 64/2026	04.02.2026	JAI PRAKASH VS HAICHENG VIVO MOBILE PVT LTD	ADV BRIJENDER SINGH DULL	9810616615	brijenderdhull@gmail.com	08.08.2023
			603	Commercial Suit	CS COMM. 70/2026	05.02.2026	UBI VS DEEPAK ELECTRICALS	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	02.06.2025

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			603	Commercial Suit	CS COMM. 73/2026	07.02.2026	M/S SHIV SHAKTI FOODS PRODUCTS VS M/S INDOSPIRIT BARS PVT LTD	ADV NC SHARMA	9999926425	ajayvats13@gmail.com	23.01.2026
			603	Commercial Suit	CS COMM. 76/2026	09.02.2026	PERFECT CONNECT LOGISTICS PVT LTD. VS S. N. LOGISTICS	JITENDER PANDEY	9818138452	adv.jeet@gmail.com	04.02.2026
			603	Commercial Suit	CS COMM. 79/2026	11.02.2026	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	education.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS COMM. 80/2026	11.02.2026	PROZO INTEGRATED LOGISTICS PVT LTD. VS SAFILO INDIA PVT LTD	PRANAV GADI	9711161488	p.gadi@ghalawyers.com	06.11.2025
			603	Commercial Suit	CS COMM. 90/2026	16.02.2026	PEE PEE MANUFACTURING CO. PVT. LTD. VS RAJKUMARI	VISHAL GARG	9810171302		11.02.2026
			603	Commercial Suit	CS COMM. 92/2026	17.02.2026	YASHPAL SAROHA VS FASTTRACK TIEUP PVT LTD.	KATHPALIA ASSOCIATES	9818290355	DEEPTIKATHPALIA@REDIFFMAIL.COM	08.01.2026
			603	Commercial Suit	CS COMM. 94/2026	18.02.2026	JAMMU & KASHMIR BANK LTD. VS KALPANA THAKUR	UZMA ASHRAJ	9953459952	RAUZLEGAL@GMAIL.COM	12.02.2026
			603	Commercial Suit	CS COMM. 100/2026	19.02.2026	ROAD TO RECOMMENDATION VS ROAD 2 RECOMMENDATION	ALOK SAXENA	98114141931	LAW.ALOKSAXENA@GMAIL.COM	19.02.2026
			603	Commercial Suit	CS COMM. 103/2026	20.02.2026	SITARAM TRADERS VS SK ENTERPRISES	ADV AKSHAY SHARMA	8800646738	DUTT.AKSHAY88@GMAIL.COM	18.02.2026
			603	Commercial Suit	CS COMM. 104/2026	21.02.2026	M/S AL QUDDUS AGROS (OPC) PVT LTD Vs TEESA FOOD EXPORT	ADV SANA ANSARI	9818053386	ANSARI_RBS@YAHOO.COM	19.01.2026
			603	Commercial Suit	CS COMM. 105/2026	21.02.2026	SPIGEN INDIA PVT LTD VS DELAIR	GAUTAM BHASIN	9999306881	EDUCATION.legal@outlook.com	14.11.2025
			603	Commercial Suit	CS COMM. 110/2026	27.02.2026	SAMSONITE IP HOLDINGS VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	EDUCATION.legal@outlook.com	24.02.2026
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH-WEST**	613	Commercial Suit	OMP (I) (COMM)/559/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DILIP KUMAR SHUKLA 1633	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	ExCOMM -Award by Arb Comm/4/2026	02-02-2026	Kotak Mahindra Bank Limited Vs GAURAV A	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA
			613	Commercial Suit	OMP (I) (COMM)/647/2026	04-02-2026	AXIS BANK LTD Vs SUNIL MOHAN PASSI 1230	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/648/2026	04-02-2026	AXIS BANK LTD Vs MEENU MALHOTRA 6296	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/4/2026	04-02-2026	SS Mota Singh Sr Sec Model School Vs Appalon Overseas	Aranya Moulick(P),	8826235642	aranya.moulick@moulicklawoffice.com	NA
			613	Commercial Suit	OMP (I) (COMM)/634/2026	04-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Rohit Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/635/2026	04-02-2026	AXIS BANK LTD Vs RAJEEV KUMAR 3807	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/637/2026	04-02-2026	AXIS BANK LTD Vs NAMAN GUPTA 9453	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/636/2026	04-02-2026	AXIS BANK LTD Vs RAJESH PALIWALI 3128	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/646/2026	04-02-2026	AXIS BANK LTD Vs RHYTHM SETHI 0537	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/664/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JARIV KURESHI 1324	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/663/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH DHALIWAL 5241	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/656/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KUMAR SONI 4442	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/657/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOKA CONSTRUCTION CO 1999	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/658/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAGAN ROHILA 0626	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/659/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASPAL SINGH 6975	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/660/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIR KHAN 5990	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/662/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASPREET KAUR 2690	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/661/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUHAMMADALI A V 7292	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/69/2026	05-02-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs SINGHAL EXPORTS THROUGH ITS PROPRIETOR MS PRATIBHA SINGHAL	Meridian Attorneys(P),	870998800	meridianattorneys@gmail.com	21-01-2026
			613	Commercial Suit	CS (COMM)/68/2026	05-02-2026	HARJEET SINGH Vs MPURSE SERVICES PVT LTD	amarendra kumar dubey(P),	9260958246	globalvisionlawoffice@gmail.com	19-01-2026
			613	Commercial Suit	OMP (I) (COMM)/670/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKUMAR VAZRADHAR PALYEKAR 6972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/669/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHID K 7918	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/668/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 1188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	ExCOMM - Award by Arb Comm/5/2026	05-02-2026	Equitas Small Finance Bank Ltd Vs Harsh Logistics	Arun Kumar Sharma(P),	9990151720	glorioushlawassociates@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/667/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAGHU SINGH RAJPUT 2774	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/666/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH SANJEEVA SHETTY 0069	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/665/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANTIBHAI THAKOR 2175	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/689/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Arun	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/686/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Gagan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/687/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Harpreet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/688/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Rinku	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/691/2026	09-02-2026	AXIS BANK LTD Vs SANDEEP KUMAR 9243	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	CS (COMM)/75/2026	09-02-2026	RLG Systems India Private Limited Vs Prabhdev Industries Pvt Ltd	Aman Thukral	9811602513	legal@cbtlawoffices.com	11-09-2025
			613	Commercial Suit	CS (COMM)/76/2026	09-02-2026	Arham Energy Limited Vs MAGO THERMAL P LTD	Varun Kr. Jain	9891836353	adv.varunjain@gmaiil.com	29-01-2026
			613	Commercial Suit	CS (COMM)/74/2026	09-02-2026	MANOJ BHAMBHANI Vs KUGA PVC AND PLASTIC PRODUCTS AND ORS	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmil.com	28-01-2026
			613	Commercial Suit	OMP (I) (COMM)/690/2026	09-02-2026	AXIS BANK LTD Vs RAHUL ARODIYA 2072	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/708/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Karun Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/701/2026	10-02-2026	AXIS BANK LTD Vs RAJARAM GURJAR 7814	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/702/2026	10-02-2026	AXIS BANK LTD Vs RAHUL DHABHAI	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/703/2026	10-02-2026	Kotak Mahindra Bank Ltd Vs Poonam	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/705/2026	10-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Kuldeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/704/2026	10-02-2026	Kotak Mahindra Bank Ltd Vs Ranbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/706/2026	10-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Karnail	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/711/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amarjeet Earth Movers	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/710/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sudish	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/709/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ashutosh Kumar Chauhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/7/2026	-12-02-2026	Kotak Mahindra Bank Limited Vs MAYURI MAHINDERU	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA

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			613	Commercial Suit	ExCOMM - Award by Arb Comm/6/2026	12-02-2026	Kotak Mahindra Bank Limited Vs ANIL SINGH	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA
			613	Commercial Suit	OMP (I) (COMM)/735/2026	12-02-2026	Toyota Financial Ser India Ltd Vs RAJINDER KUMAR 9551	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/736/2026	12-02-2026	Toyota Financial Ser India Ltd Vs ASLAM KHAN 2782	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/737/2026	12-02-2026	Toyota Financial Ser India Ltd Vs SOHAN LAL 9122	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/738/2026	12-02-2026	Toyota Financial Ser India Ltd Vs MANJIT SINGH 3592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/739/2026	12-02-2026	Toyota Financial Ser India Ltd Vs MONIKA SHARMA 6264	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/740/2026	12-02-2026	Toyota Financial Ser India Ltd Vs ASHOK KUMAR 0118	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/741/2026	12-02-2026	AXIS BANK LTD Vs MO IKHLAK 8414	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/742/2026	12-02-2026	AXIS BANK LTD Vs NAVEEN DAGAR 4425	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	ExCOMM - Award by Arb Comm/8/2026	12-02-2026	Kotak Mahindra Bank Limited Vs KAMAL JAISWAL	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA
			613	Commercial Suit	OMP (I) (COMM)/777/2026	13-02-2026	AXIS BANK LTD Vs RAMBIR 6464	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/787/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHARVAD ALPESHBHAI BHEMABHAI 4734	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/788/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTLA DEVI TAK 3997	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/789/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMESH YADAV 6722	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/778/2026	13-02-2026	AXIS BANK LTD Vs JYOTI SAHNI 7325	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (I) (COMM)/779/2026	13-02-2026	AXIS BANK LTD Vs RISHI KUMAR 8138	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/780/2026	13-02-2026	AXIS BANK LTD Vs IMDAD KHAN 9467	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/781/2026	13-02-2026	AXIS BANK LTD Vs GURPREET SINGH 1668	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/782/2026	13-02-2026	Kotak Mahindra Bank Ltd Vs Prem Nath	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/783/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASIM I 7293	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/784/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHIWADI DELHI TAXI 2371	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/785/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDER SAINI 1447	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/786/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANIKA GARG 0847	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/47/2026	13-02-2026	Ms Kailash Technology Pvt Ltd Vs Digitech Call System Pvt Ltd	Ajay Pandey(P),	9312982075	avsgjurists@gmail.com	NA
			613	Commercial Suit	CS (COMM)/87/2026	13-02-2026	BANK OF BARODA Vs AMAR KUMAR	Sudha Shukla	9899913203	advsudhashukla@gmail.com	14-01-2026
			613	Commercial Suit	ExCOMM -Award by Arb Comm/9/2026	16-02-2026	Appalon Overseas DECREE HOLDER Vs SS MOTA SENIOR SECONDATY MODEL SCHOOL NARANG COLONY	KETAN MADAN(P),	9873140021	ketanmadan@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/820/2026	17-02-2026	IDFC FIRST BANK LTD Vs TASLIM AHMAD 8774	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/824/2026	17-02-2026	IDFC FIRST BANK LTD Vs PURAN CHAND SOLANKI 5003	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/823/2026	17-02-2026	IDFC FIRST BANK LTD Vs SACHIN SINGH 8422	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/822/2026	17-02-2026	IDFC FIRST BANK LTD Vs ADESH CHARAN 6313	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/819/2026	17-02-2026	AXIS BANK LTD Vs RANJEET KAUR 7771	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/821/2026	17-02-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 9117	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/707/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/847/2026	19-02-2026	IDFC FIRST BANK LTD Vs SUNNY TANWAR 3709	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/848/2026	19-02-2026	IDFC FIRST BANK LTD Vs SALMA IMRAN 0227	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/849/2026	19-02-2026	IDFC FIRST BANK LTD Vs KRISHNA NARAYAN PODAR 3872	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/871/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NHL DISTRIBUTION PVT LTD 6593	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/873/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT V 0551	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/107/2026	23-02-2026	MOGLI LABS (INDIA) PVT LTD Vs neelam linens and garment india ltd	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	16-02-2026
			613	Commercial Suit	OMP (I) (COMM)/875/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDER KUMAR 9740	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/876/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHIRAJ RAMCHANDRA MALI 9769	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/862/2026	20-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Waseem S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/878/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT SINGH 4173	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/884/2026	23-02-2026	Toyota Financial Ser India Ltd Vs ASHOK NEURUTIRAO PAIKRAO 2729	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/886/2026	23-02-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Tasleem Naseeb Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/887/2026	24-02-2026	Toyota Financial Ser India Ltd Vs SAURABH DAS GUPTA 8324	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/56/2026	24-02-2026	Asha Arora Vs M/S PS GLOBAL CONSUMER HEALTHCARE PVT LTD	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv(c gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/890/2026	24-02-2026	FOOTPRINTS CHIDCARE PVT LTD Vs MANISH GUPTA	AARZOO ANEJA(P),	9540129000	no email	NA
			613	Commercial Suit	OMP (I) (COMM)/899/2026	26-02-2026	SURYODAY SMALL FINANC BANK Vs Mohamad Abdal Munshri	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/900/2026	26-02-2026	Toyota Financial Ser India Ltd Vs NANDRAM SINGH 8804	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/901/2026	26-02-2026	Toyota Financial Ser India Ltd Vs OMKAR PRAKASH OHAL 3526	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/902/2026	26-02-2026	Toyota Financial Ser India Ltd Vs SUNITA DEVI 9326	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/903/2026	26-02-2026	Toyota Financial Ser India Ltd Vs TEJ NARAYAN SINGH 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/904/2026	26-02-2026	Toyota Financial Ser India Ltd Vs THAKOR MAHESHKUMAR PRATAPJI 2763	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/911/2026	27-02-2026	Toyota Financial Ser India Ltd Vs JAGMEET SINGH 7218	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/912/2026	27-02-2026	Toyota Financial Ser India Ltd Vs AKASH NIVRUTI GOVARDHANE 9810	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/913/2026	27-02-2026	Toyota Financial Ser India Ltd Vs RANO B 6403	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/914/2026	27-02-2026	Toyota Financial Ser India Ltd Vs MOHAMMAD YUSUF 2470	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/915/2026	27-02-2026	Toyota Financial Ser India Ltd Vs AMANDEEP SINGH 1066	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/845/2026	19-02-2026	AXIS BANK LTD Vs MOHIT DUHAN 3081	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/844/2026	19-02-2026	AXIS BANK LTD Vs SHREE DEVNARAYAN TRADING COMPANY	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/850/2026	19-02-2026	AXIS BANK LTD Vs NASEEM AHAMED KHAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/846/2026	19-02-2026	AXIS BANK LTD Vs RAVI MOHAN SHARMA 8026	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/851/2026	19-02-2026	AXIS BANK LTD Vs HARBHAN SINGH 4409	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/852/2026	19-02-2026	AXIS BANK LTD Vs VIJAY KUMAR 7686	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	CS (COMM)/102/2026	19-02-2026	Upgrid Solutions Private Limited / Shadab Malik Sole Proprietor of Malik Charging Point	Ms. Kritika Tuteja	9643008880	contact@aaalegal.pro	21-02-2026
			613	Commercial Suit	OMP (I) (COMM)/707/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/61/2026	02-02-2026	UNION BANK OF INDIA Vs AMBIKA ENTERPRISES	MR. JITENDER GARG	9810197621	JITENDERGARG ADV@GMAIL.COM	15.01.2026
			614	ARBITRATION	OMP (I) (COMM.)/563/2026	02-02-2026	AXIS BANK LTD Vs BABY VERMA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/570/2026	02-02-2026	AXIS BANK LTD Vs ANITA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/571/2026	02-02-2026	AXIS BANK LTD Vs MOHD SALMAN KURESHI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/572/2026	02-02-2026	AXIS BANK LTD Vs RAKESH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/573/2026	02-02-2026	AXIS BANK LTD Vs HARIOM SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/574/2026	02-02-2026	AXIS BANK LTD Vs LAKSHMI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/575/2026	02-02-2026	AXIS BANK LTD Vs SHIVKANT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/576/2026	02-02-2026	AXIS BANK LTD Vs MOHD AMJAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/577/2026	02-02-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LTD Vs KAMAL KISHORE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/582/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VRIDHI CONTRACTOR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/583/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKIR HUSSAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/584/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN MITTAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/585/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UDAY SINGH DHAKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/586/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTALA PAN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/587/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKANKSHA ASWANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/588/2026	03-02-2026	AXIS BANK LTD Vs SHIV SHANKAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/589/2026	03-02-2026	AXIS BANK LTD Vs AWADHESH SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/590/2026	03-02-2026	AXIS BANK LTD Vs SHAHZAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/591/2026	03-02-2026	AXIS BANK LTD Vs MANGATA BAJARD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/592/2026	03-02-2026	AXIS BANK LTD Vs GURPREET SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/593/2026	03-02-2026	AXIS BANK LTD Vs SURAJ THAPA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/594/2026	03-02-2026	AXIS BANK LTD Vs BALRAM MEENA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	COMMERCIAL SUIT	CS (COMM)/65/2026	04-02-2026	SISKO WORLDWIDE LOGISTICS INDIA PVT LTD Vs JOHNSON CONTROL (S) PTE LTD	MR. ASHISH YADAV	9311668810	UMBERILAWASSOCIATES@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/608/2026	04-02-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs IRFAN KHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/638/2026	04-02-2026	KOTAK MAHINDRA BANK Vs MAHINOOR TRANSPORTER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/639/2026	04-02-2026	AXIS BANK LTD Vs RATAN LAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/640/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YADAV VIRENDRA SINGH AMARSHING	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/641/2026	04-02-2026	AXIS BANK LTD Vs PRAJJWAL BHARDWAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/642/2026	04-02-2026	AXIS BANK LTD Vs JYOTI YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/643/2026	04-02-2026	AXIS BANK LTD Vs SONU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/644/2026	04-02-2026	AXIS BANK LTD Vs PUNEET PATNI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/645/2026	04-02-2026	AXIS BANK LTD Vs KEVADA RAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	Execution (Comm.)/31/2026	05-02-2026	RAJIV KUMAR Vs NEO BUS TECHNOLOGY THROUH IS PROPRIETOR MRS ALKA GUPTA	MR. RAJIV KUMAR	9899331004	ADVOCATERAJIVKUMAR@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/32/2026	05-02-2026	Equitas Small Finance Bank Ltd Vs Harsh Logistics	MR. ARUN KUMAR SHARMA	9990151720	GLORIOUSLAWASSOCIATES@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/33/2026	05-02-2026	punjab and sind bank Vs shahnawaj khan and anr	MS. SUNITA	9873591509	SUNITA_KASHYAP60@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/671/2026	06-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SANDIP P	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/672/2026	06-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPAMALA DEVI SURENDRA KUMAR RAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (I) (COMM.)/673/2026	06-02-2026	KOTAK MAHINDRA BANK LTD Vs RAVINDER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/681/2026	06-02-2026	KOTAK MAHINDRA BANK Vs INDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/682/2026	06-02-2026	KOTAK MAHINDRA BANK Vs SUDESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/683/2026	06-02-2026	KOTAK MAHINDRA BANK Vs SUDESH KUMARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/684/2026	06-02-2026	KOTAK MAHINDRA BANK Vs RATAN LAL BAIRWA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/685/2026	06-02-2026	AXIS BANK LTD Vs MANOJ KUMAR RATHOUR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/39/2026	07-02-2026	KOTAK MAHINDRA PRIME LTD Vs BABLU J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/40/2026	07-02-2026	KOTAK MAHINDRA PRIME LTD Vs SHRI BHAGWAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/692/2026	09-02-2026	AXIS BANK LTD Vs ROHITASH SAINI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	MISCELLANEOUS	MISC DJ ADJ/144/2026	10-02-2026	MCD Vs SATYA PRAKASH AND BROTHERS	MR. MOHIT CHAURASIA	9910085299	ADVMOHITCHAURASIA@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/699/2026	10-02-2026	AXIS BANK LTD Vs NEETU SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/700/2026	10-02-2026	AXIS BANK LTD Vs CHETAN GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	ARB. A (COMM.)/1/2026	11-02-2026	SUMIT Vs KOTAK MAHINDRA BANK LTD	MR. UTKRASH BATRA	8979893221	ADVUTKARSHBATRA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/42/2026	11-02-2026	LFX TECHNOLOGIES Vs VISHWAGURU EDUCATIONAL ACADEMY	MS. KRISHNA GAUR	9650667111	K.GAUR@GNALAWYERS.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/712/2026	11-02-2026	KOTAK MAHINDRA BANK LTD Vs OMBIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/713/2026	11-02-2026	KOTAK MAHINDRA BANK LTD Vs RAMESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/714/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SHANKAR LAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/715/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs GALAXY TENT AND CATERERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/716/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs VIJAY KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/717/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs TUSHAR V	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/718/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs MOHD TAHSEEN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/719/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs FARHAD V	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/720/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PHUL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/721/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/722/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/82/2026	12-02-2026	BLUEWHEELZ MOBILITY SERVICES Vs SHADOWFAX TECHNOLOGIES	MR. HITESH KUMAR BHARDWAJ	9811829249	ADVHITESHKUMAR12@GMAILCOM	30.01.2026
			614	ARBITRATION	OMP (I) (COMM.)/755/2026	12-02-2026	AXIS BANK LTD Vs ASHA PANWAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/756/2026	12-02-2026	AXIS BANK LTD Vs AKEEL KHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/758/2026	12-02-2026	AXIS BANK LTD Vs DEEPAK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/767/2026	12-02-2026	AXIS BANK LTD Vs ADITYA KUMAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/768/2026	12-02-2026	AXIS BANK LTD Vs AJAY KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/769/2026	12-02-2026	AXIS BANK LTD Vs MOHAMMAD AMMAR SIDDIQUI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/770/2026	12-02-2026	AXIS BANK LTD Vs VIKAS KUMAR JAIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/771/2026	12-02-2026	AXIS BANK LTD Vs PRAMOD KUMAR GAUTAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/772/2026	12-02-2026	AXIS BANK LTD Vs ANUJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/773/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs VED PRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/774/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs SACHIN NAGAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/775/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs ALTIUS EDUCATION SOCIETY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/776/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SONU M	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/88/2026	13-02-2026	BANK OF BARODA Vs PUSHKAR DUTT VASHISHT	MS. SUDHA SHUKLA	7428671466	ADVSUDHASHUKLA@GMAIL.COM	14.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/89/2026	13-02-2026	BANK OF BARODA Vs ASHUTOSH DWIVEDI	MS. SUDHA SHUKLA	7428671466	ADVSUDHASHUKLA@GMAIL.COM	14.01.2026
			614	ARBITRATION	OMP (I) (COMM.)/802/2026	16-02-2026	AXIS BANK LTD Vs SURINDER SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/807/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs RAJENDRA SINGH RATHORE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/808/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs CCS REAL ESTATE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/809/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs ALAM VIJAY SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/810/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs DOBARIYA ANIL KUMAR BATUKBHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/811/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs KAVITA RAWAT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/812/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs ASHOK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/813/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs NITIN KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/814/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs AMIT KUMAR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/815/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs REKHA GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/816/2026	17-02-2026	KOTAK MAHINDRA BANK LTD Vs SHANKAR KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/817/2026	17-02-2026	KOTAK MAHINDRA BANK Vs RIYAZ KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/818/2026	17-02-2026	KOTAK MAHINDRA BANK Vs AFSAR ALI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/51/2026	18-02-2026	PSA POLYMERS PVT LTD Vs RAJENDRA SINGH	MR. R.L. BHAGAT	9999653611	RLBA.JURIST@GMAIL.COM	MA
			614	EXECUTION	Execution (Comm.)/53/2026	19-02-2026	AMARDEEP KAUR Vs SANJEEV PUNJ	MR. R.L. BHAGAT	9999653611	RLBA.JURIST@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/95/2026	19-02-2026	UPGRID SOLUTIONS PVT LTD Vs ADARSH DIXIT	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	21.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/97/2026	19-02-2026	STATE BANK OF INDIA Vs AMIT KUMAR	MR. R.N. SINGH	8076466594	ADVRNARAYAN@GMAIL.COM	02.02.2026
			614	ARBITRATION	OMP (I) (COMM.)/853/2026	20-02-2026	AXIS BANK LTD Vs RATNESH VAISHNAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/854/2026	20-02-2026	AXIS BANK LTD Vs MANISH KUMAR MEENA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/855/2026	20-02-2026	AXIS BANK LTD Vs NEERAJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/856/2026	20-02-2026	AXIS BANK LTD Vs MOHAMMAD JAMIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/857/2026	20-02-2026	AXIS BANK LTD Vs DILNAZ KAUR LUTHRA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/858/2026	20-02-2026	AXIS BANK LTD Vs HIMANSHU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/859/2026	20-02-2026	AXIS BANK LTD Vs ASHOK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/860/2026	20-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs BHUMI ENTERPRISES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/867/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs SYED RIYAZ HAIDER ZAIDI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/868/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/869/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHAN LAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/870/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MD KARIM SHEIKH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/872/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MILIND BHASKAR SAWANT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/874/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs SAURAV SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/877/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHD ANAS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	MISCELLANEOUS	M.Ex/16/2026	24-02-2026	THE BALUSSERY BENEFIT CHIT FUNDS Vs S.N. TRADING	MR. HARI OM	8383062575	ADV_HARIOM@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/891/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs FAIYAZ KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/892/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs KHURSHIDA ABDUL RAHIM QURESHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/893/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs SUNIL KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/894/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AMAN KUMAR SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/895/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AKBAR USMAN TAMBOLI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/896/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AJEET SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/897/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs FIRDOUS TOURS AND TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/898/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs HEMA GIRI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/59/2026	26-02-2026	AXIS BANK LTD Vs RAHUL DUBEY	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM.)/7/2026	27-02-2026	VIKASH HARDWARE Vs M/s AMRAPALI STEELS PVT LTD	MR. ABHAY SHANKAR	8292811099	ABHAYSHANKAR0279ROY@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/908/2026	27-02-2026	IDFC FIRST BANK LTD Vs DEVINDER PAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/909/2026	27-02-2026	IDFC FIRST BANK LTD Vs SUBHASH RAMKISHOR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/910/2026	27-02-2026	IDFC FIRST BANK LTD Vs MUKESH MATHUR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/916/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAFWAN ZAID DAIRE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/917/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAY VIJAY DALVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/918/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAGADU BABAJI THORAT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/919/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HANSRAJ MARSKOLE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/920/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/921/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/922/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAROJ PAWAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/923/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/924/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTLA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/925/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUJATA SANJAY MATE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/926/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHA PANDEY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/927/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/928/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUPINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/929/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRAJITH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/930/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARLEEN KAUR VOHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	MISC DJ ADJ/225/2026	28-02-2026	Ms EVERSHINE MARBLE Vs Ms Aermec HVAC Engineering Co	MR. DEVENDER SINGH	9818317222	DEVENDERSINGH55@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP(I)(COMM) 565/2026	02.02.2026	AXIS BANK LTD Vs. AMARJEET	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP(I) (COMM)907/2026	27.02.2026	AXIS BANK LTD VS. ANIL BHARDWAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	ARBITRATION	OMP(I)(COMM) 905/2026	27.02.2026	AXIS BANK LTD Vs. ANKUSH RAWAT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP(I)(COMM) 906/2026	27.02.2026	AXIS BANK LTD Vs. AMIT GOGIA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	CS(COMM) 102/2026	19.02.2026	UPGRID SOLUTIONS PVT LTD VS. SHADAB MALIK	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	21.01.2026

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50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	28/2026	02-02-2026	M/S VARIS DESIGN AND ENGINEERS Vs RELINE UV ASEAN PVT LTD	MR. HAIDAR ALI	9953614060	ADVHAIDARALI@GMAIL.COM	NA
			509	CS (COMM)	62/2026	02-02-2026	CANARA BANK Vs KRISHAN	CHITRA MALHOTRA	9212888057	chitramalhotrasoti@gmail.com	09.01.2026
			509	OMP (I) (COMM.)	578/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANAND KUMAR 8650	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	579/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANA SIMRAN SHILPESHKUMAR 9369	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	580/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET PANDEY 7267	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	581/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALA GUPTA 7120	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Execution (Comm.)	29/2026	03-02-2026	Concertina Coils Pvt Ltd Vs HAMARA GHARR	MOHIT AGGARWAL	9811449071	patronuslawoffices@gmail.com	NA
			509	OMP (I) (COMM.)	595/2026	03-02-2026	AXIS BANK LTD Vs MEHRIN JAHAN 6179	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	596/2026	03-02-2026	AXIS BANK LTD Vs PRAFULL KALAL 6007	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	597/2026	03-02-2026	AXIS BANK LTD Vs KAPIL DEV 3882	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	598/2026	03-02-2026	AXIS BANK LTD Vs SAPANA DEVI 0428	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	600/2026	03-02-2026	AXIS BANK LTD Vs YASMEEN BANO 4127	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	615/2026	04-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Jaypal Singh	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	616/2026	04-02-2026	AXIS BANK LTD Vs UPENDRA KUMAR 3085	VARUN TYAGI	7503464768	varuntyagi1426@gmail.com	NA
			509	OMP (I) (COMM.)	617/2026	04-02-2026	AXIS BANK LTD Vs BHUP NARAYAN SINGH 8520	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			509	OMP (COMM.)	(I)618/2026	04-02-2026	AXIS BANK LTD Vs NATHU RAM 7683	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)619/2026	04-02-2026	AXIS BANK LTD Vs RAVI KHOIWAL 9577	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)620/2026	04-02-2026	AXIS BANK LTD Vs SORABH KUMAR 7539	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)621/2026	04-02-2026	AXIS BANK LTD Vs HARI NARAYAN KUMAWAT 4065	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)622/2026	04-02-2026	AXIS BANK LTD Vs RAJPAL SINGH 1039	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)623/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZUBAIR AHMED 7962	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)624/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIPIN DUBEY 8710	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)625/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DANISH AKHLAQUE 2890	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)626/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RADHESHYAM SHARMA 1447	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)627/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHUHAR SINGH 3976	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)628/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM SINGH 9263	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)629/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPESH AMULAKH FAFADIA 2400	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)630/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VISHNU D 4835	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)631/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIV NARAYAN CHAWDA 2257	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)632/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEETAL PRAKASH SHINDE 5210	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			509	OMP (I) (COMM.)	633/2026	04-02-2026	AXIS BANK LTD Vs DALCHAND SHARMA 6696	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	CS (COMM)	66/2026	05-02-2026	AGGARWAL TRADING CO Vs SHREE BANKE BIHARI OIL MILLS	ANSHUL KAUSHIK	9999309192	SDSINGLA.23@GMAIL.COM	19.01.2026
			509	CS (COMM)	67/2026	05-02-2026	BANK OF MAHARASTRA Vs RAHUL	PRAVEEN KR. RAJPUT	9891273738	adv.pkrajput2012@gmail.com	18.01.2026
			509	Execution (Comm.)	36/2026	06-02-2026	Punjab National Bank Vs RAJESH KUMAR	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.com	NA
			509	Execution (Comm.)	37/2026	06-02-2026	Punjab National Bank Vs SWAD HI SWAD	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.co	NA
			509	Execution (Comm.)	38/2026	06-02-2026	PUNJAB NATIONAL BANK Vs HUKUM CHAND AND ANR	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.com	NA
			509	CS (COMM)	71/2026	06-02-2026	INDIAN BANK Vs PRIYA JHA PROPRIETOR OF M/S MAGNUM R STUDIO	ANKIT DAGAR	9811399499	advankitdagar@hotmail.com	15.01.2026
			509	CS (COMM)	78/2026	11-02-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	01.08.2025
			509	OMP (I) (COMM.)	728/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVNEET NAGI 6756	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	731/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHINDERPAL SINGH 8069	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	732/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPATI PAWAR 7812	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	733/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAMJIT KAUR 6093	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	734/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAM SINGH 3338	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Execution (Comm.)	43/2026	12-02-2026	Ms Ved Prakash Mithal and Sons Vs Union of India Executive Engineer W Division(Formerly known as AIIMS Project Division)	MAHUA KALRA	9810651177	rjkpmlasc@gmail.com	NA
			509	Execution (Comm.)	44/2026	12-02-2026	KOTAK MAHINDRA BANK Vs KALKA PRASAD GUPTA	ASHUTOSH KR. MISHRA	9560870099	ADVOCATEASHOK.1@GMAIL.COM	NA

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			509	CS (COMM)	81/2026	12-02-2026	INDIANNICA LEARNING PRIVATE LIMITED Vs VISHAL ENTERPRISES	SANDEEP CHATTERJEE	9310056626	legal@chatterjee-law.com	11.02.2026
			509	OMP (I) (COMM.)	748/2026	12-02-2026	AXIS BANK LTD Vs MANISH 3711	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	749/2026	12-02-2026	AXIS BANK LTD Vs RESHMA 0416	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	750/2026	12-02-2026	AXIS BANK LTD Vs SHER SINGH 3455	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	751/2026	12-02-2026	AXIS BANK LTD Vs RAJAT 3277	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	752/2026	12-02-2026	AXIS BANK LTD Vs SATINDER KAUR 5973	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	753/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manju Bai	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	754/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	757/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Tasleem Naseeb Khan	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	759/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Shawez Alam	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	760/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Aman Prabhakar	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	761/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	762/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Savita	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	763/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Deepak Kumar	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	764/2026	12-02-2026	AXIS BANK LTD Vs ASHOK KUMAR SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			509	OMP (I) (COMM.)	765/2026	12-02-2026	AXIS BANK LTD Vs GOPAL CHOUHAN 5314	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	766/2026	12-02-2026	AXIS BANK LTD Vs MAMTA SRIVASTAVA 6482	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	CS (COMM)	83/2026	13-02-2026	M/S U T TRANS LOGISTICS Vs M/S SHRI KRISHNA ENTERPRISES	M.W. REHMAN	9891852810	wasiaadvocate2@gmail.com	09.02.2026
			509	CS (COMM)	84/2026	13-02-2026	M /S URBO TRANS LOGISTICS PVT LTD Vs M/S SHRI KRISHNA ENTERPRISES	M.W. REHMAN	9891852810	wasiaadvocate2@gmail.com	09.02.2026
			509	CS (COMM)	85/2026	13-02-2026	PERFECT CONNECT LOGISTIC PVT LTD Through its Director Gourav Joshi Vs N S M Ventures Pvt Ltd Through its Director	JITENDER PANDEY	9625736165	ADV.JEET@GMAIL.COM	04.02.2026
			509	CS (COMM)	86/2026	13-02-2026	BANK OF BARODA Vs DHARA	SUDHA SHUKLA & AMIT PANCHAL	9899913023	ADVSUDHASHUKLA@GMAIL.COM	14.01.2026
			509	OMP (I) (COMM.)	790/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEPI KALLURAM 2013	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	791/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANWAR JAGBIR SINGH 2826	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	792/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL ZUMBAR DAREKAR 3834	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	793/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH DEORAO BHAJE 0336	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	794/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHASHI BHUSHAN S SHUKLA 2143	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	795/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD AEJAZ ANSARI 0922	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Execution (Comm.)	48/2026	16-02-2026	Shyam Sunder Goel Vs RPG Steel Traders	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	NA
			509	CS (COMM)	91/2026	16-02-2026	Under Armour Vs Ashok Kumar	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	12.02.2026
			509	Execution (Comm.)	49/2026	17-02-2026	KOTAK MAHINDRA PRIME LTD Vs RAVINDER VERMA AND ANR	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA

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			509	OMP (I) (COMM.)	828/2026	17-02-2026	AXIS BANK LTD Vs SUVAINDRA SINGH 7329	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	829/2026	17-02-2026	IDFC FIRST BANK LTD Vs RAVI DHARM 6434	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	830/2026	17-02-2026	IDFC FIRST BANK LTD Vs MUKESH KUMAR GAUTAM 4766	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	831/2026	17-02-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 0655	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	5/2026	18-02-2026	Ramesh Kumar Vs M/s SANGAM SUNRISE PRIVATE LIMITED through its director, Mr Bijender Kumar	MR. ABHISHEK KUMAR CHAUDHARY	9654771281	ADVABHISHEKCHAUDHARY@YAHOO.COM	NA
			509	CS (COMM)	93/2026	18-02-2026	MS FRANCHAISE AVS Vs CHARMI DAVE	MR. YOGESH KUMAR	7838600066	YOGESH00006@YAHOO.COM	14.10.2025
			509	Execution (Comm.)	52/2026	19-02-2026	MRS BALJEET KAUR Vs VIKAS BHASIN	MR. VINOD MALHOTRA	9811343754	hcmalhotras7(ii),gmail.corn	NA
			509	CS (COMM)	96/2026	19-02-2026	Pawan Kumar Singhal Vs M/s Ekoliife Health Care Pvt Ltd	MR. YASHWANT GAHLOT	8588817406, 9891099883	gahlot.yash@gmail.com	16.02.2026
			509	CS (COMM)	98/2026	19-02-2026	STATE BANK OF I NDIA Vs JAY PRAKASH ARVIND GHADGHE	MR. R.N. SINHA	9868523230, 8076466594E	mail:advrnaravan@gmail.com	24.01.2024
			509	CS (COMM)	99/2026	19-02-2026	STATE BANK OF INDIA Vs ROHTASH KUMAR	MR. R.N. SINHA	9868523230, 8076466594E	mail:advrnaravan@gmail.com	02.02.2026
			509	CS (COMM)	101/2026	19-02-2026	MS ALP OVERSEAS PVT LTD THROUGH ITS AR COMPANY SECRETARY Vs MS GLOBAL AUTO MARKETING THROUGH ITS PROPRIETOR SURI	MR. KULVINDER SINGH	9818143967	advomattoot&email.com	30.01.2026
			509	OMP (I) (COMM.)	840/2026	19-02-2026	AXIS BANK LTD Vs S K TRANSPORT 3912	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	841/2026	19-02-2026	AXIS BANK LTD Vs SANJAY KUMAR MAURYA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	842/2026	19-02-2026	AXIS BANK LTD Vs BHARAT SONI 7869	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	843/2026	19-02-2026	IDFC FIRST BANK LTD Vs BHOLE KASHYAP 0722	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	Execution (Comm.)	54/2026	21-02-2026	Sudhakar Vs Pankaj Singh	MR. ANKIT MIGLANI	7276358720	ankirruiqlani@tirrnta\\r,Iice.in	NA
			509	CS (COMM)	106/2026	21-02-2026	Upgrid Solutions Private Limited Vs Mohd Atif	MR. RUPESH GUPTA	9643008880	contact@aaalcgal.pro	21.01.2026
			509	OMP (I) (COMM.)	879/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHARAD RAMJI SANKLA 2592	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	880/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAKHAN T 7308	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	881/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHARAT SINGH 3515	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	882/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV YADAV 3507	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	883/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHNUMA M 8939	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	885/2026	23-02-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUMIT JAISWAL 2308	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Ex.COMM	10/2026	24-02-2026	TATA CAPITAL LTD Vs ANISH SHARMA	MR. S.P RANA	9953455007	sprana2013.sr@gmail.com	NA
			509	Execution (Comm.)	55/2026	24-02-2026	RAMAKANT PAREEK Vs BHARAT GUPTA	MR. PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	NA
			509	CS (COMM)	108/2026	24-02-2026	BIKANERVALA PVT LTD Vs AKRIBIZ BUSINESS SOLUTIONS PVT LTD	MANISH MALHOTRA	9971163669	malhotraadv@gmail.com	05.02.2026
			509	MISC DJ ADJ	198/2026	24-02-2026	Auro Logistics Vs Global Logistics	MR. ALOK KUMAR TIWARI	84708789029	legalfinitee@gmail.com	NA
			509	OMP (I) (COMM.)	888/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHANAWAJ K 1692	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	889/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT LAL MEWARA 1186	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	CS (COMM)	109/2026	25-02-2026	Nava Healthcare Pvt Ltd Vs Vivek Singla Proprietor M/s Naresh Pharma	RATNESWAR DAS	9999514750	officelawsangels@gmail.com	17.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	Execution (Comm.)	58/2026	26-02-2026	Vijay Sngh Vs Himanshu Gera	SAMEER SIDHAR	9444446565	ADVSAMEERSIDHAR@GMAIL.COM	NA
			509	OMP (COMM.)	06/2026	27-02-2026	HASHIM HUSSAIN AND SONS THROUGH ITS PARTNER PHOOL MIYAAN Vs True Crystal Biz Solutions Pvt Ltd Through Its Director Tarun Bansal	ANJALI SISODIA	8700688714	adv.anjalisisodia@gmail.com	NA
			509	Execution (Comm.)	60/2026	27-02-2026	Vijay Singh Vs Virender Kumar	SAMEER SIDHAR	9444446565	ADVSAMEERSIDHAR@GMAIL.COM	NA
			509	CS (COMM)	111/2026	28-02-2026	PREMDEEP INFRA PROJECTS Vs REAL ELEVATORS	DEEPAK RIKHARI	9810541666	salvuslawassociates15@gmail.com	16.02.2026
			509	CS (COMM)	112/2026	28-02-2026	Union Bank of India Vs Neelam Rani	DHANANJAY KUMAR	9312872882	ADVOCATESHAYAMJHA@GMAIL.COM	17.02.2026
TOTAL					976						